steps taken by Government already and the steps which will be taken by the Government in connection with drought conditions in future also DC Bijapur Divisional Commissionei Belgaum requested the agitators to leave the office premises peacefully But efforts failed Hence the agitators were restrained under section 71 M P Act at 13 30 hrs and were let off at 13 35 hrs."

They were detained only for five minutes

MR DEPUTY CHAIRMAN The House stands adjourned till 2 00 p M

The House then adjourned for luch at ten minutes past one of the clock

The House reassembled after lunch at two of the clock MR DEPUTY CHAIRMAN in the Chair

THE BUDGET (GENERAL), 1973-74 (General Discussion)—contd

S MARISWAMY (Tamil Nadu) Mr Deputy Chairman, Sir, as usual we have been presented with a deficit Budget this year with a further dose of taxation totalling about Rs 292 crores, out of which Rs 8 crores are in the form of direct taxes. Rs 156 crores in the form of customs duties and Rs 118 crores in the form of excise All told it comes to Rs 292 crores Yesterday I did not have the good opportunity of listening to the speech of Shri Manubhai Shah, the great admirer of Shri Chavan. But I went through his speech and I found that he had paid encomiums to him and had called this Budget as a revolutionary budget that aimed towards the goal of socialism. I am very sorry that this word 'socialism' which has been dinned into our ears for years together has become stale and About the achievements of this Government during the last 25 years ever since this slogan was formulated, if you go through them, the picture that we get is dismal, to say the least And v hat sort of socialism have we achieved? Nobody can be perfect in achieving socialism but some advance could have been made by now 1961 a Committee was formed under the leadership of Shri Jaiprakash Narain and they gave a report The Study Group on the Welfare of the Weaker Sections of the Village Community headed by Shri

Jaiprakash Narain reported in 1961 that between 40 to 50 per cent of the rural households had an income of less than Rs 500 per annum and about 80 per cent had an income of less than Rs 1000 per annum, and also that 20 per cent of the rural households owned no land and about 25 per cent of the households owned less than one acre It goes on like that This was the report submitted to the Government and the general public in the year 1961 We are now in Twelve years have passed Every year Budgets have been presented slogan of socialism is repeated And what have we achieved now? Take the statistics collected by our active members of the Congress Committee under the able leadership of Shrimati Indiia Gandhi, they have brought out a pamphlet called 'An approach to the Fifth Plan-some basic considerations' compiled by the Congress Forum for Socialist Action they have collected some facts with great pain It says that in the rural area, the below-poverty-line percentage of the people is 44 57 in the urban area the percentage of the below-povertyline people is 51 34 So, from 1961 to 1973, it has rather increased, it has not decreased If this is the achievement, I wonder what we are going to have in the coming future

And then there is inflation in the country which is terrific. But every year we get the excuse from the Government's side that it is a natural phenomenon that is always found in a developing economy. There are so many other countries in the world which are also having a developing economy. But if you take the rate of inflation which we find here in India and compare it with similarly backward countries, I would rather say that we are far ahead of them in the inflationary percentage, we are in a worse shape than those countries. I base my argument on the basis of the World Bank's assessment as given out a year or two ago

So, Sir, nothing has been achieved, and we are living in an age of slogans. Slogans are abundantly given. And the pity is that we cannot take them to the people any more because the people have become so poverty stricken and they suffer from an indigestion of such slogans which are fed to them periodically

[Sari S S Ma iswamy]

Sir, we are told that we have to tighten our belts and that we have to observe austerity, this and that But let us look at what sort of austerity this Government is practising, as given out by the Deputy Minister in the Ministry of Honie Affairs, Shri Mohsin. He has said that the cost of security arrangements for the Ministers in the year 1970-71 he has given the statistics was Rs 5,71,000 odd In the year 1971-72, it has risen to Rs 13,50,218 In 1972, from 1st Apr.l to 31st December, it has usen to Rs 11,60,000 odd. He gives out the details, which is the Minister having more security guards and which is the Minister having only sentries When I went through this statement I was reminded of a book I read years ago by one of our colleagues here, Mr Sudhir Ghosh. The book is entitled Gandhi's Emissary In this book he has narrated a small incident which, with your permission, I would like to read out Mr. Sudhir Ghosh had gone from Delhi to meet Gandhiji who was camping at Naokhali With great difficulty he had gone to Calcutta From Calcutta by steamer he went to some village Then he got into the train Like that he spent about 4-5 days in reaching his destination When he reached that village he was told that Gandhiii had moved away to another village, about six miles from there. He had to carry the entire luggage on his shoulder This is what he to say —

I presented myself to the temporary host of Gandhiji and asked him if I might see his guest. He pointed to the little hut in which a lamp was burning and gave me permission to walk in I peeped in and there he was, all alone, working away in the light of a kerosene lamp, a hurricane lantern with a broken chimney My footsteps disturbed him and he looked up and there was the familiar smile of greeting. Ah there you are he said, 'I was wondering when you would arrive'. So I dumped my suitease and sat down on a corner of his hard wooden board ('Takhtaposh' as they call it in Bengali)

"The first thing I said was that I had brought with r e letters from Panditji and the Sardar But, instead of talking about the letters or what was happening in Delhi in the matter of transfer of power from

one great country to another, the first question he asked me was who carried my suitcase all these miles I said I had carried it on my own shoulders. It pleased him to know that I had carried it myself instead of getting some villager to carry it Then he asked me many detailed for me questions about my journey from Calcutta to Goalundo and from Goalundo to Chandpur in the river steamer and the food I had on the steamer, and how I travelled the thirty miles from Chandpur to Ramgant and how I crossed the river and how much difficulty I had in finding the village of Chandipur"

It goes on like that After reading this and comparing the ostentatious life that our demigods are leading today I am afraid we are far, far away from not only the Gandhian way of life but also his socialism. What we profess is something totally different from our practice As a result the country has plunged in poverty

SHRI U K LAKSHMANA GOWDA (Mysore) Are there any security arrangements for the Ministers in Tamil Nadu?

SHRIS S MARISWAMY You have to go and see how the Ministers there live and then you are at liberty to offer your criticism Moreover, Tamil Nadu Ministers are not the followers of Mahatma Gandhi That is the difference He should know that these people are the followers of Mahatma Gandhi

SHRI MAN SINGH VARMA (Uttar Pradesh) This is for the followers of Mahatma Gandhi

SHRI K CHANDRASEKHARAN (Kerala) Why should the Tamil Nadu Ministers go about in imported air-conditioned cars only ?

SHRI S S MARISWAMY There is only one imported car in Madras as compared to the many cars that are plying in 'Trivandrum It is nothing but a drop in the ocean

SHRI K P SUBRAMANIA MENON (Kerala) I am not responsible for Trivandrum either, Sir

SHRI S. S MARISWAMY I am glad you are not Then let us forget about it for the moment I am not very much 'nterested in the life of the Ministers I am drawing the attention of the House to the hollowness of their appeals to us

Sir, Mrs Gandhi, our Prime Minister, had appealed to the Opposition parties to cooperate with the Government She had spoken at great length in Dandi and she is reported to have said that 'in spite of the crushing defeat during the last two elections, the Opposition parties were still coming in the way of implementation of the Congress Party's programme and any step in that direction was opposed to them" Finally, "she advised them to wait till the next elections rather than try to overthrow the Government in an undemocratic way" This is the advice she has given to the Opposition parties She wants all the Opposition parties in the country to go to Bhajan Mutts or Rishikesh or any other place 'and chant "Hare Rama, Hare Krishna" and keep quiet till the next elec tions Sir, I wonder whether that is being practised in any of the democratic countries It may be possible in Soviet Russia or in East European countries or in Communist China But in no democratic country an Opposition party will be keeping quiet Even today in England the ruling party candidate was defeated in the recent election by the Opposition party That shows that the Opposition parties are much more active than the ruling party But I do not know from what school of political science, the Madam has condescended to give this advice to the Opposition parties beyond my imagination 1 have never read before anywhere, in any book on political science, that the opposition parties should keep quiet All right, supposing it is made a norm and there is unanimous agreement on that, I am ready to bow my head to that unanimous decision But what is happening in other places? Her advice is not implemented by her own followers I have my grave doubts whether her writ runs beyond the Vindhyas If there is trouble in Andhra or Telengana, the trouble is created by her own people If there is in fight in Mysore, it is among her own people I am told that in Mysore the ruling Congress Party is divided into three groups. My friend, Mr Lakshmana Gowda will bear me out What is happening inside their committees is the bazaar talk in Bangalore So, that is the position there In Kerala, I am told, the Youth Congress, a wing of the

New Congress 1s at logger heads with the elders' Congress

SHRI V B RAJU (Andhra Pradesh)
How many groups are there in the DMK?

SHRI S S MARISWAMY Only one group, only one party A splinter group went out, believing that it can get your support and thus form a new party. It is in a quandary now and you have to go to their rescue (Interruptions) Coming to the point, Kerala is also like that But what is happening in Tamil Nadu? While the Madam was speaking at the sacred place of Dandi, where the seed of our independence was sown by Gandhiii in the early thirties, a conference was held in Madras I am very glad my good friend Mr Ganesh, did not go there, but his colleagues Mr Kumaramangalam and Mr C Subramaniam were there

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH) Very undemocratic for them to go there and have a conference of their own party, after all the lectures that you have given on democracy

SHRI S S MARISWAMY Not at all We welcome them If you want, you can create a temporary headquarters for them in Dindigul itself It is not that we are objecting They are people of Madras and we very much like them Anyway, the conference was held under the leadership of one V Ramaiah I do not want to say anything about him because I know too much about him Anyway in the conference, this is what le is reported to have said

'Delivering the presidential address at the TNCC meeting, Mr Ramaiah wanted the Central Government to appoint experts to investigate into the budgetary allocations of the Tamil Nadu Government and ascertain whether or not the money was spent properly as allocated '

He doubts the bona fides of the Madras Government He wants the Centre to appoint somebody to go into the question of whether the allocations are properly spent of are pocketed by them. As somebody said it effects his own mental make up say the least. Here is a legally

[Shri S S Mariswamy

constituted Government with a road roller majority, headed by a popular leader, Mr Karunanidh He attributes motives to the popularly elected Chief Minister Suppose I turn back and say that all the States should appoint experts in Deihi to go through the allocations, to see whether the allocations are properly spent or are pocketed how would that be taken by my good friend, Mr Ganesh? Anyway, I quote further, "He wanted Congressmen to take advantage of the present political situation power-cut price rise, growing dissatisfaction the public and work towards strengthening the Congress party ' wants to take advantage of the situation prevailing in Madras one powercut, two unemployment, as if unemprevail anywhere ployment does not in India and it is confined within the four walls of Tamil Nadu And then he wants to build up the party on the basis of these things What a positive approach to build up the party? No party can be built up on the weakness of another party A party can come up only on its own ideology merit And this wonderful president of the Tamil Nadu wing of the Congress Committee wants to take advantage of the situation While the Madam has asked all the opposition parties to treat unemployment problem as a national problem, to treat drought as national problem, to treat other calamities as national problems, and she wants all the cooperation of the Opposition parties, my good friend, Mr Ramaiah, says, "Here is the time for us to join together, and see that the DNK is pulled down because there is power-cut, there is unemployment, etc etc" I am afraid the Madam's writ does not have any effect on her people in Madras Suppose I turn round and ask You have got all these shortcomings. Why not all the Opposition paties here join together and exploit the situation? If I say this will it be all right?

SHRI RANBIR SINGH (Haryana)
You have already joined together

SHRIS S MARISWAMY No, we have no need of joining with anybody. It is for you to join the company of ADMK in Madras, the CPI in Kerala and so on We do not depend on anybody. Our philosophy is unassailable. Our strength is

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unassaılable Our appeal will be commendable What more do you want ? So, Sir while Mr Ramaiah has asked the people to take advantage of the situation, the other Ministers two Ministers, have spoken in I wish Mr Subramaniam had spoken in this House what he had spoken in the Lok Sabha If he had dore so here, I would have been the first person to move a privilege motion against him. We had a power station at a place called Samayanal-It is near Tiruchirapalli That power station was working under loss before the DMK came into power in the year 1965, the Madras Government appointed a committee to go into the of both acministrative expenses Governments and other autonomous bodies And the committee was appointed under the chairmanship of the Board's chairman The committee consisted of some experts and eminent people. The committee gave its report and one of the recommendations was to close down the Samayanallore power station because the power generated there does not constitute even 1 per cent of the total Tamil Nadu grid Further more. it was a defective generator. The annual loss incurred by the Tamil Nadu Government on this was to the tune of Rs 50 lakhs per year The power generated there did not compensate this loss and therefore unanimously recommended closure of that power station In 1967 action was taken in this direction People were there in the market to buy it some offer came in April 1972 We called for tenders Tenders were received and they were opened before the people who had submitted them The highest bidder was given the tender. We sold it away to him, for about Ps 50 lakhs or so Now Shri Subiamaniam This is the case said that the Sanayanellui power station was supplying 30 MW of power made this statement in the Lok Sabha Actually from the very inception of the power plant until it was sold it was giving only 14 MW 30 MW is far, far away from the truth Why did he say so? He wanted to give a wrong picture about Tamil Nadu Government and therefore he said that it was giving 30 MW of power and that too when the fact was known to all the Congressmen He was actually mislecding the House and the country Then he again spoke in Madras about which I

have already made my comment I do not want to repeat it

Budget (General)

There is another Minister, Shir S. Mohan Kumaramargalam He said that Nadu was experiencing shortage of power and they were wanting coal and he came to know about those only through newspapers Then he said that he sent the coal to Madras by ship To say in the Parliamentary language it is a travesty of truth. It does not contain even an iota of truth Tamil Nadu Government have got all the data here On the 30th May, 1972 the Chairman of the Electricity Board met the concerned officers in the Union Ministry of Mines Railway Board and Irrigation and power The Vice-Chairman of the Central Water and Commission wrote a letter to the Secretary to the Department of Mines and Metals on 3rd June, 1972, to the effect that Imme diate action should be taken to send coal from Singareni Coal Mines to Tamil Nadu On the 30th September, 1972, again the Chairman of the Tamil Nadu Electricity Board urged a conference of Central Department of Mines and Metals, Railway Board and Irrigation Power that the coal supply to Tamil Nadu should be augmented immediately Again on 7 10 72 11 10 72, 12 10 72 and 18 1 1973 letters were written by the Chairman of the Tamil Nadu Electricity Board to the Central Government On 10 2 73, the Chief Minister of Tamil Nadu himself sent a telegram to Shri Mohan Kumaramangalam to make immediate arrangements to send one lakh tonnes of coal through ships from Bengal and Bihar In spite of all these. Shii Kumaramangalam says he learnt it only through newspapers These are all mischievous statements given with a view to blacken the Tamil Nadu Government

My great friend Shri Bhupesh Gupta-I do not know how be managed to find time to go to Aadias -- ent to Madras and addressed a public meeting. I have got the report of his speech. He spoke of the arrest of teachers in Madras He said that such treatment by the Government teachers is unheard to the of in Madras He says so in his usual bombastic manner He has addressed a meeting

SHRI K CHANDRASEKHARAN
What is the Chief Minister of Kerala doing?

SHRI S S MARISWAMY I do not know how much audience was there to hear him Yesterday the news had come in the Indian Express that 300 Haryana teachers

SHRI BHUPESH GUPTA (West Bengal)
On a personal explanation I mentioned
Haryana als)

SHRI SS MARISWAMY It is not reported here

SHRI BHUPESH GUPTA SII on a point of personal explanation. What he said is his party affair. I said that in this respect the DMK Minister and the Haryana Chief Minister are complementary to each other. That is all

SHRI S S MARISWAMY I am glad that you have included Haryana Sir, I have no grouse against Shri Bhupesh Gupta because I know him very well. Suppose he goes to Haryana He speaks there what his local party secretary tells him and if he goes to Punjab, he will speak what his local secretary tells him to speak and

SHRI BHUPESH GUPTA And you speak what the DMK Ministry tells you.

SHRISS MARISWAMY Now there is another slander against the Madras there is yarn shortage Government Sır all over the country and the Government should bear in mind that Madras is a centre we have larger number of handloom weavers than anywhere in the country Sir the yarn shortage in Madias is 80 whereas the all-India shortage is only 20 The pre ent production is 8,000 bales of hank varn and 8 000 bales of cone and hosiery yarn whereas our requirements are 35 000 bales of cone yarn and '0 000 bales of hank yarn pe month It view of the size of the population eng ged in the handlooin indistry and in view of this shortage we wanted the Central Government to make arrangements for us to import generators and also to see that the large number of handloom weavers engaged in this work are not put to any hardship and we suggested that the Government should, if possible try to divert supply to Madras and not to take away anything from Madras This is all We never said anything what we have said more But some twist is given to this when we say that the Centre cannot take away the yain from us
I he question is not that

[Shri S S Mariswamy]

Our shortage is 80% and the people who are engaged in this are much more in number than in any other State. So sir, we said, do not divert our yain.

SHRIAG KULKARNI (Maharashtra)
Mr Mariswainy, on what basis are you saying this? What is the basis of your information? Do you know the resolution passed by the Tamil Nadu Assembly? Do you know the arrangements made by the Industries Minister Mr Madhavan? Mr Mariswainy, I want you to speak on authority

SHRI BHUPESH GUPTA Mr Kulkarni, you cannot blame him He is spinning sufficient yain here There is no dearth of it

SHRIAG KUI KARNI Mr Mariswamy Sir, is speaking like a split personality Mr Variswamy if you do not have correct information, please do not touch the subject Otherwise, I will have to say so many things

SHRI BHUPESH GUPTA Sir, he joins in the production of yarn by Mr Mariswamy

SHRIS S MARISWAMY Sir, it is a local matter and there is absolutely no need for the Central Government to come in-between and try to give a wrong picture of the Government of Madras. If it is an issue between the State Government and the Central Government, then they should have discussed it in camera. What is the earthly use of saying all these things? They take one thing in isolation and say so many things. If there are technical irregularities they can be smoothened out. So, Sir, this is another wrong statement made by them.

SHRI A G KULKARNI Mr Mariswamy, I do not want to take your time But I must tell you that you are on wrong premises

SHRI S S MARISWAMY Sir, this morning I was really thrilled on reading the encomiums paid to our Prime Minister by a British journalist who had called her a "Trimurti" I quote

"Her enemies no less than her admirers liken her to Trimurti she is Brahma, the creator of new India, Vishnu, the preserver of its democracy and Shiva, the destroyer, as she destroyed the army of Pakistan"

Sir, I am really proud that our Prime Minister was able to get such gloring tributes from others. And I am also very glad that the writer has said that she is the most powerful woman in the whole world. But besides being 'Trimurti'—the Brahma, Vishnu and Shiva—I want her also to be Parvati, Goddess Parvati. According to our mythology, Sir, Parvati would rush to a place where she found any one crying for food. Large multitudes of this country are now crying for food. They are below the poverty line and they are starving. Let her be Parvati also.

(Interruptions)

SHRI A G KULKARNI His knowledge of mythology is also very poor

MR DEPUTY CHAIRMAN Mr. Kulkarnı

SHRIA G KULKARNI Mr Mariswami has made some observations. I know he is in a difficult predicament. He has to defend his own State Government, find fault with the Cential Government and the Congress Party. I know his predicament.

SHRI BHUPESH GUPTA You are being unfair to him He elevated your Prime Minister to the level of Brahma

SHRIAG KULKARNI Sir, coming to the Budget proper, I am supporting the budget But, Sir, while supporting the budget

SHRIS S MARISWAMI I see your predicament now You have to support it

SHRI A G KULKARNI I am here for the last 5 years, attacking the policies of the Government which I don't like and appreciating the policies of the Government which I like, without any fear or favour

Sir, in the Budget, one has to see the different aspects Particularly, Sir, this year's Budget has to be seen in the background of strains on the economy during the last two years, particularly of the war

May I know, Sir, how much time you are alloiting me ?

MR DEPUTY CHAIRMAN Fifteen minutes

SHRI A. G. KULKARNI: How can 1 go into all this within 15 minutes? Give me 25 minutes....

MR. DEPUTY CHAIRMAN: Please try to finish in 15 minutes.

SHRI A. G. KULKARNI: One has to see the Budget in that background. particularly the drought, the 'natural calamity. Some of my friends described the budget as a surgeon making the operation. I only want to say that surgeons have usually assistants, to help them, apprentices sometimes from medical colleges who might be under training. They do not know that the patient has got different malaises, like blood pressure and other malaises, gas dialecting which require very careful attention. That's why, in this aspect the Budget has been wisely framed and has been so presented that it will make a dent on schemes which are required for better production, schemes which will generate employment schemes which will generate production and savings....

Sir, only yesterday I read an observation about U. K. budget. The UK and India similar types of economies. In have U. K., the Chancellor of the Exchequer presents the Budget, In U. K., inflation is there, unemployment is there, and so on. But UK is better poised because of their standard of technology and education. Sir, in this country we are a little bit in a more difficult situation. But, Sir. ultimately it seems that the UK Budget or the Budget presented here is a "holding operation. Some expected onslaughts would be made on monopolies to collect more taxes for bettering the lot of the people in that fair country.

Sir, I have got limited time at my disposal. So I shall try to be brief.

I think the Budget has got many good points. Particularly, they have given concessions for increasing savings, particularly LIC and Provident Fund; I think the limit has been increased from Rs. 1000 to Rs 2000.

Sir, some concessions have been announced under the Differential Interest Rate Scheme. Here also, though the

Finance Minister is so interestingly talking about the Differential Interest Rate Scheme, he does not know that the whole scheme has been torpedoed by the Custodians of various banks because, if you see, the performance target was about 20 acrores of rupees under this scheme and only Rs. 70 lakhs have been disbursed or given. This shows how powerful is the interest against such welfare schemes being implemented.

He has also provided some incentives for research and development for industry and also research of what you call the market intelligence on export development. He has also tried to encourage the investment in the backward areas as well as tried to plug the loopholes in tax by joining agricultural income of certain categories with Undivided Family, Having the Hindu considered all this, I am now coming to basic problem which need In the short review. time at my disposal, I would say that the budget is not an operation which will make a revolutionary changes in policy of a government in a year. It can do so in a longer perspective. I am appealing particularly to the High Command in the Government and the High Command of my party and the people in this Country that some rational and basic thinking which might be politically difficult, has to take place. I do not think that the growth rate envisaged in the Fifth Plan for industry or agricultural production or the general economy is commensurate to meet the challenges thrown by the unemployment, and by the poverty of the people. I feel that at least in production, the growth rate industrial should have been nothing below 12% and unless we try to attain this growth rate, these types of measures are not going to make any dent in the problems which we have got to face. Particularly, Sir, I say that the investments, surpluses and savings have to be generated. I find that the budget deficit has been kept at 85 crores of rupees notionally. I am aware and every one else is aware that it will be nothing less than 250 crores of rupees because of the Pay Commission's report. The Government has not only to incur a deficit of 250 crores of rupees in the central budget, but they have to carry the naughty babies-I mean the the State Governments also. States have presented their budgets and the

1973-74

[Shri A. G. Kulkarnı]

amount of deficit has come to about 254 crores of rupees. So, Sir, by and large, the deficit is between 500 and 600 crores of rupees at the start of the budgetary year. This is a very large amount and for this purpose, to attain the growth rate in industrial production, in agriculture and in general economy which requires a different type of Budget. Here, Sir, I feel that the basic malaise lies in the unsatisfactory working of the public sector. Time and again, so many colleagues of mine in the House as well as in the Government have said that they are improving the management. Today, Mr. Ganesh, while speaking on the top positions vacant, in the public sector, has given information. I think Mr. Ganesh must not be satisfied himself. But as a representative of the Government, he has to speak what the Government wants him to say. In his own mind, he might be thinking otherwise. Sir, I think that on an investment of about 4000 to 5000 crores of rupees, a return of 1000 crores of rupees must be generated in the public sector. Unless you do it, you will not find money to welfare measures. It has to be gone into whether the public sector has got a malaise only of management deficiencies or whether our friends on the opposite side, particularly these left parties, are creating labour troubles in the public sector which show down progress. I am only appealing to the High Command in the Government that the time is very short at their disposal. Unless the public sector generates a commensurate return, the Government will not find money because money is becoming scarce and people will lose faith in public sector. Sir, wherever direct taxation is considered it has reached its limits. Sir, in view of these deficiencies in the limits on further taxation and management particularly. I want to highlight two or three aspects of this.

I will take, at the outset, the attitude of the Government as regards employment and education. Time and again we see that everybody is criticising that during the last 25 years our educational system has not proved beneficial that it would generate a type of persons who would be interested in labour to get more production and would yield return out of the investment made

on giving education. Such high is the investment we make in education that I feel higher education should be denied to those persons who cannot afford it on ground of poor standard or who do not deserve it. I find that under our present educational system we are only producing such type of boys who only get degrees like B.A., M.A., LL.B., M.Sc. or B.Sc. and who do not contribute to the economic growth of the country because of so many inhibitions and interest in clerical and administrative jobs. Even if it would be an unpalatable decision. Government will have to take it. In this connection, take for example, countries like Germany or the U.S.A. I know of one case where recently, the son of a friend of mine went to Germany -he is the son of a Minister here. He went to Germany for studies but he was not admitted to the college there at all. Here he was a first class student from an IIT. But there in Germany he was asked to work in a workshop for two years before he could be given admission in a college... That is why I say, there is some truth in it. In the U.S.A., there are many matriculates -below the college level. There are many Americans like that. But very few go in for college education and waste the money of their parents as well as the Governments, itself I shall give you an example as to how it affects us. A B.A. here starts in the Government in the scale of about Rs. 100-200 and his brother, who is in the village and works on an agricultural farm gets just Re 1 or Rs. 2 per day. And even that much work is available to him only for about 6 months in a year. After all, every family member is not provided with Government service or service in a bank or in the public sector.

SHRI BALCHANDRA MENON Why don't you raise his wages to Rs. 5?

SHRI A. G. KULKARNI :: Where is the money? This is the type of disparity we have and this is a problem which has to be seriously thought over by the political thinkers.

I shall give you yet another example. In the drought-hit areas of Maharashtra where I go to see how the relief works are managed I find a muster clerk—who is a matriculate or a BA or BSc—who is paid about Rs 150 or Rs 200, and his father, who is breaking stones gets hardly Rs 2 per day Mr Balachandra Menon can say "Rais" the wages to Rs 5 or 10" but the point is the policy of wages and income com's into this perspective and that is why I have suggested that Proper Income and Wages policy has to be gone into

You take the nationalised banks, for instance There a sweeper gets Rs 500, a driver gets Rs 800 And the Custodian is getting fat emoluments This is the position Straightforward decisions have to be taken in this regard by the Government without any favours to anybody The Government have to take decisions with the backing of the political party, and this is the thing which has to be done in seriousness

Then, I said about the taxation also There are two aspects of taxationsector taxation and individual corporate taxation Individual taxation has reached such a stage that it is giving not only diminishing returns but black is also generated due to higher slabs of taxation Somebody has to put a stop to it The RBI study has been there Raj and the Wanchoo Committee have certain suggestions on Because the time is short, I only quote one RBI study as to how the tax evasion takes place They say RBI 1972) accounts for 72% of (February paid-up capital (1965 to 1971) Tax provision has declined from 47 6 per cent to 42 per cent That means, you have given so many concessions in the corporate sector taxation Then, Sir, the gap in the effective tax rate has come down from 85 per cent to 60 per cent It is a big gap. I was just going through a political and economic weekly They are quite right in saying 'For how, can one explain the revised estimate of receipts from excise duties in 1972-73 falling below the Budget estimate in a year when industrial production is supposed to have risen by about 7 per cent and the prices of manufactured goods have gone up by at least 5 per cent to 6 per cent This shows that the evasion in tax has been rampant Personally, I have suggested so many schemes I do not want to unloan those schemes again. I only want to draw the attention of Mr Ganesh to the Self removal scheme' One may say that the Wanchoo Committee has been appointed, you are considering his report

Then about excise duty, we have brought to your notice the disparity in the hand processing and the machine processing Mushicom of hand-processing industry is growing in the country. Crores of rupees of the country's excise revenue is taken away by unscrupulous small gang of persons. So, whether you call it income-tax or the excise tax, but you have done justice only to the black money.

Similarly, there are loopholes in the taxation undivided Hindu family Now, the larger families will be fragmented into small bits. You should have accepted the Raj Committee's report and withdrawn all the concessions given to the HUF. Why do you keep it? This is where you are lacking courage so far as the HUF taxation proposals.

I want to say a word about the agriculture Particularly, I am coming to the problem' Some of the friends here opposite, who are too radical, may say that the tractor is a luxury and it is only the rich man's venicle I only want to bring to your notice, perhaps you might not be knowing the statistics, that 30 to 40 per cent of the peasantry has no bullocks. Out of the remaining, 80 per cent of the peasantry has got one bullock Out of the available bullock-power only 20 per cent to 25 per cent is being used because of the many hardships Somewhere the lands are very dry, somewhere there are no canals and somewhere the wells are not to power shortage energised due only ultimate solution is the 'tractor' Why, therefore, do you impose very high excise duty on tractor, thereby making it very very difficult for a smaller man?

SHRI M K MOHTA (Rajasthan) • Tractor does not have any election slogan, election value Only bullocks have it.

SHRIA G KULKARNI That is for you to comment I only want to say, if you want to develop agriculture, you have to look to the entire integrated programme of how the mechanisation of agriculture can take place and we have to change our habits for that purpose.

[Shri A G Kulkarni]

There are two more points I have stated about the tax evasion, the Wanchoo Committee report In this Budget you have only tried to tinker with the problems What have you done about the black money problem? You say that you are coming in with another legislation There is no time left black money accumulation is rampant in this country and your staggering deficit, increased money supply along with the black money is creating a chaos and I think the time is very much against you if you do not take any action as regards this black money problem

Now it is seen that total expenditure for 1973-74 is 11 per cent down than plan allocation of last year Now you say that Rs 150 crores have been set apart for some advance action It has got nothing to do with the Budget The entire provision for the plan next year is 11 per cent down Now I come to my last point about this unemployment I remember a dis-I had with Dr Gadgil before he cussion left the Planning Commission and went to Poona I had discussed with him about employment schemes and in his opinion that such ad hoc arrangements for providing employment are not productive The provision made is something like Rs 100 crores and it comes to some Rs 2000/per person (5 lakh jobs) ad hoc arrangements do not have any the country's production on employment problem 1 come from small sector and I know what it is. This policy will result in wasting your money will be no addition to the production of Dr Gadgil's assessment wealth in return was quite right Such unemployment relief schemes must be related to the schemes of production I want to explain this point Now you have some schemes for the educated unemployed You provide unemployed engineers with say a lathe I have helped uneducated boys to have lathes to the boys who pass out of the colleges I have arranged the loans from the various corporations After months they come back again because of lack of ancillary work Such schemes should really form part of a scheme of production otherwise will be no use wasting money like this Therefore I feel that you are only paying

lip sympathy in this respect. You say ancillary production must be developed But who is going to develop it? Tata or Birla or Mafatlal or Mohta is not going to oblige you You can only try to persuade them Even if they oblige they have their own kith and kin whom they will oblige They do not want to oblige the general public at all So this Rs 150 crores which you have provided for employment generation is not going to make any dent on the problem. It is the most unrealistic assessment 1 only to draw your attention to this

MR DEPUTY CHAIRMAN Now you should wind up

SHRI A G KULKARNI I have no time and that is why I am not developing other point I really have some material with me which I wanted to put before the House so that the House could have considered it I would only repeat that these ad hoc arrangements would not do is what you call a carry-on Budget or what you call a holding operation. I am fully aware that the Finance Minister could not have done anything better in the circumstances Whatever he has done he has tried to minimise the onslaught the ΔĦ poor Luxuries have been taxed to a certain extent although not to the extent I would have liked and large this Budget could not have been better The direction of taxation, taxes on commodities like tractors, the food procurement programme, the food management, employment schemes etc are not well-knit They are not part of a total scheme and that is why I say they have very little chance of success I would request that all these should be again reviewed and a proper solution found

SHRIM K MOHTA Mr Deputy Chairman, Sir India, as is well-known not only inside the country but all the world over, is a poor country trying to accomplish a very difficult task in a very short span of time. It is therefore, all the more necessary for us, as compared to any other developing or developed country, to husband our resources in such a way that for e ch rupee taxed from the tax-payer and spent by the Government the nation gets full value That is the most important and most urgent necessity of of the present time Unfortunately the way the Government's finances have been managed over

a period of time, the rupee that is spent by the Government is hardly worth 25 paise in real terms. Unless this is recognised and unless the Government takes really effective measures to see that the resources at its command, the resources that the tax-payers make available to the Governare utilised wisely and correctly, ment unfortunately no amount of planning is going to eradicate poverty from this country A close scrutiny of the Budget would reveal that during 1972-73 as against the original deficit of Rs 247 crores, the revised overall deficit comes to Rs 550 crores. This is in spite of an additional collection of nearly Rs 523 crores over Moreover, the market original estimates borrowings this year have been stupendous These were to the extent of Rs 478 crores more than double the Budget estimate of Rs 215 crores. In spite of the heavy market borrowings and in spite of more collections from other sources, the overall deficit has increased Now, it appears that a big dent has been made in the Central Government's finances by the demands made on the Centre by the States Apart from enforcing fiscal discipline on itself, the Central Government can prevail upon the States also to enforce a measure of discipline. Unfortunately this story will be continued from year to year and the deficits or the States will go on getting transferred to the Centre What has happened last year? A sum of Rs. 503 crores has been doled out to the States-Rs 150 crores more under the emergency agricultural programme, Rs 145 crores more than the estimate on relief operations, Rs 55 crores more on the State Plan and Rs. 153 crores more to meet deficits Over and above this, the overdraft of the States with the Reserve Bank of India, a part of it, has been taken over by the Centre. The point that I am trying to make is that fiscal discipline on the part of the Centre as well as the States is of the first importance today and unless that is done all the programmes and policies of the Government in respect of development and eradication of poverty in the country will come to nothing very much. In the budget estimates for the year 1973-74 also we find that as much as Rs. 880 crores have been taken into account as gross market borrowings This is not a small amount of money by any standard. In spite of this stupen-6-M 158RSS/73

dous market borrowing, the year will close with a deficit of Rs. 335 crores, not taking into account the additional taxes imposed by the Finance Minister

Sir, the way this deficit is sought to be considerably reduced leaves much to be desired. Taxes have been imposed on a variety of goods, some of them are goods of consumption not by the so-called rich, but by the middle class I will only refer to a few of them, namely, instant coffee, shaving cream, domestic electric appliances, art silk fabrics, linoleum, plastics and plywoods, all these are used not by the affluent or the rich but by the middle class Therefore, it will be clear that the burden of these levies is going to be shared to a very great extent by the middle class, notwithstanding what has been sought to be made out by the Government

Then, Sir, a very disturbing part of the levy is in regard to the customs duty on machinery imported into the country. We find that machinery and allied articles will now be subject to an increased duty of 40 per cent ad valorem instead of 30 per cent as before, and this is going to yield a revenue of as much as Rs 40 crores to the government What I would like to point out here is that machinery is a capital asset which is imported into the country for developmental purposes. It is not a consumption article, it is something which is essentially needed for developing the economy of the country. It is something like this-a farmer had a little seed grain, he would consume it instead of putting it on the land and expect a better return Unless we actually give more incentive for the import of capital equipment and see to it capital investment in the country grows rather than trying to extract, a few crores of rupees for the Government, I am afraid the development process itself will suffer to a very great extent, and this has to be viewed in the proper perspective. Only on Friday, the House was discussing about the export performance of the country and the purchasing power of the Indian rupee in the international markets. Sir, it was brought out than that the Indian rupee has been devalued by something like 20 per cent over the last two years notwithstanding what has been declared publicly

[Shri M K Mohta]

by the Government If we compare the value of the rupee with gold or with the SDR Special Drawing Right, it would be clear that over the last two years, the rupee has been devalued by about 20 per cent What exactly does it mean? It means that a piece of machinery which can be bought for Rs 100 previously would cost Rs 120 today and the customs duty which was only Rs 30 would now be 40 per cent on Rs 120, that is Rs 48 The cost of the industrial projects of all kinds will go up to that extent, and this will be a net loss to the economy as a whole I do not think the Government can justify this kind of duty on any plea

SHRI BIPINPAL DAS (Assam) What about the developing indigenous machinery in your own country?

SHRI M K MOHTA I would request my hon friend to give a little more thought to it, then the answer will be clear to him One argument which is usually advanced by the Government in support of the customs duty on the import of machinery is that it will give some protection to the indigenous ındustry That argument is extremely thin and would not bear a close scrutiny for the simple reason that the import of machinery is allowed only when such machines are not available in the country, only such machines are allowed to be imported into the country which are not even manufactured in the country Then why make such machinery more costly and prevent its import into the country? Wherever machines are produced in the country, whether the import duty is less or more, are not allowed to be imported So this argument does not bear any scrutiny at all This is one extremely objectionable feature of the tax proposals that Government has brought forward and I would appeal to the Finance Minister to have a second look at it

Another important measure in the field of import duties is the levy on raw cotton which has been raised from 10 paisa to 40 paise per Kg, again, yielding a revenue of Rs 40 crores. I have absolutely no objection if the long staple cotton which goes into the production of fine and superfine cloth bears an import duty of not Rs, 40 crores

but Rs 50 crores even The only point I want to make is that this cotton contributed a very substantial amount to the export promotion fund of the cotton textile industry which helped in the export of cotton textiles from India If this duty results in the curtailment of export promotion fund who would be the net loser? We cannot today afford to have our export suffer on any account at all, and I would therefore request the Government to see to it that the export promotion fund which gets a sizable amount from imported cotton does not suffer to the extent of even a single paisa Apart from that I have no objection to this levy of duty

In the field of direct taxation, Sir, there are one or two measures which require a second look by the Government. I am referring to the higher rate tax on closely held companies Whatever justification there might have been in the past for levying a penal rate of tax on clo sely held companies, at least today in the present circumstances that justification simply does not exist, particularly, Sir when such a closely held company is engaged in industrial activity as distinct from other trading activity I would like the hon'ble Minister to give a little more thought to the problem. What happens when a large business house or a big business man may not be a large business man under that definition, but a big business man floats a company is comparatively easy for him to make a sidely held company because he can issue shares to the public and the public will subscribe to these shares is a fact of life whether the Government wants to admit it or not whereas the middle level business man who starts his factory with Rs 2 lakhs what is his position If he wants to offer shares to the public, the public, more often than not would not subscribe to such shares for the simple reason that he is unknown His industry that he would be putting up would not be a glamour industry. It would not be a cement factory or a paper factory or a chemicals factory It would not be manufacturing nylon or terylene or anything like that Because it will not be a glamour industry, because the man behind the show would be an unknown person his shares would not be sold in the market is the net result? The net result would

be it would continue to remain a closely held company for business purposes and would pay a tax rate of 63 per cent. Is it the intention of the Government that these small and middle level business men should be penalised to such an extent, even though they are engaged in industrial activity? I do not think this can be the intention of the Government If the Government wants to plug the loophole so that the already rich would not be able to start closely held companies and thus derive some indirect benefit out of it, there are surely other ways of doing it You can always provide that if the shareholders of a closely held company are big taxpayers the closely held company would not get the benefit of lower rate of taxation. But the tax laws could be framed in such a manner that the middle level businessman who today is not in a position to sell his shares in the market, does not get penalised to such an extent, particularly if he is engaged not in trade but in industry. That is my fervent plea to the hon Minister.

Then in the field of capital gains tax. it has now been provided that unless the capital assets are held for a minimum of 60 months the lower rate applicable to capital gains tax would not apply, and it will be considered a revenue gain and would be subjected to the full rate of tax. Here I would like the hon Minister to make a distinction between capital assets consisting of industrial equities and capital assets consisting of other things like land, building, etc., for the simple reason that today it is extremely essential, it is extremely in the interest of the economy as a whole, to encourage share holding habits among the general public. The leaders of the the Government, including the hon Finance Minister have gone on record to say that businessmen should go out and popularise their shares among the villagers, among such people who have not been accustomed to investing their monies in industrial equities. Now there must be some kind of incentive to such people, people who have been accustomed to putting their monies into gold or land or some such assets which have not been productive or which have not contributed to the national effort Now if you want to give some kind of incentive to such persons, particularly when it is not in fashion nowadays.

that industrial equities should entitle the holder to a very large dividend, etc. then you should see that at least whatever canital gain they can get is subjected to the lower rate of tax That will be at least one incentive to people to purchase industrial equities in preference to other investments 1 would, therefore, appeal to the Government that the capital gains arising out of sales of industrial equities should be subjected to the lower rate of tax even though they are held only for two years, as before. This minimum period of five years which has been brovided may be kept for land and other assets. I do not mind As far as industrial equities are concerned, relief is necessary, and I would fervently appeal to the hon Minister to look into it again

Some relief has been given by the hon. Minister on expenditure for export market development and for research and development If I may be permitted to say so. the relief is so insignificant that it is like a drop in the bucket. It is no relief at all If you really want to give relief, it should be substantial Otherwise, this relief does not make anybody invest more or spend more on either research and development or export promotion So whether you give such a relief or not it becomes absolutely ineffective If relief is to be given, it must be substantial Otherwise, you might even save a little by not giving any relief Export promotion is a very difficult task, particularly when the promotion has to take place not for established items like jute or tea but for non-traditional goods, which requires a lot of effort A little more incentive on the part of the Government would go a long way in making people spend more on such promotion and thereby build up the expors particularly of nontraditional goods I would, request the hon Minister to make it really meaningful by giving a lot more incentive in the field of export promotion

As regards the development rebate, the Finance Minister had given notice sometime back that the development rebate would be abolished. And in its place, he has now announced that there will be an initial depreciation of 20 per cent on selected industries. I may submit here that initial depreciation is no substitute

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[Shri M. K. Mohta]

for development rebate. There was a particular rationale for the development rebate. That is, depreciation is calculated on the historical value of assets which were purchased 20 or 15 years ago and which bears absolutely no relation to the present cost of similar capital assets.

Now, since this depreciation was allowed only on the historical value and since their replacement would need much more capital outlay, the Government had thought it fit to compensate the industrial units by giving them a development rebate on the newly purchased assets. Now, what is going to happen to that initial depreciation? What it is going to mean is only that the tax liability will be deferred for a few years. That is about all, because the Government has not said that the initial depreciation would be over and above the ordinary depreciation. In the first year there will be more depreciation and tax liability will be less. But as time goes on, the depreciation would be lower, tax liability would be higher, and it is only a deferment of taxation; it is not going to compensate for the scrapping of development rebate. The development rebate has played a very useful role in the industrial development of the country. The capital cost of projects has gone up so much. The Government has itself given out figures. Every ten years capital costs go up by a hundred per cent. Perhaps the capital cost will go up even more because inflation is rampant not only in India, but all over the world. And therefore, if that everincreasing capital cost has to be met, some kind of an incentive on the part of the Government is very essential. Therefore, I would appeal to the honourable Minister that the initial depreciation, if at all it has to replace development rebate, must be much more liberal; otherwise, the kind of industrial development that is envisaged in the Fifth Plan perhaps will never be achived at least in the private sector. The Government has, of course, ample money It can spend as much at its command. money as it likes. But the public which has comparatively a less amount of investible funds at its disposal, would be really hard put to meet the Fifth Plan targets unless more liberal treatment is meted out by the Government. The Fifth

Plan envisages a growth rate of $5\frac{1}{2}$ per cent. I beg to submit that even though the country has' found it difficult to attain even this modest target, the fact remains that the rate of 54 per cent for economic growth is too inadequate for our country for the simple reason that we are racing against time. What other countries have achived in centuries, we have to do in a few decades only, and we have also to see it in the perspective of our ever-increasing population. If we have to really make a dent in the poverty problem, if we have to really achieve some economic growth worth the name, it is necessary to create conditions so that our economy advances or grows by much more than $5\frac{1}{2}$ per cent. Perhaps it is necessary for us to have the economy grow at something like 9 or 10 per cent. And that cannot be achieved unless whatever resources are there at our command, whether in the public sector or in the private sector or in the co-operative sector-I am not worried about the various sectors into which the economy has been divided rather artificially—the fact remains that whatever resources are there at the command of the nation, at the disposal of the nation-are put to productive use all the time. We can afford to curtail our consumption needs and it is necessary that all those resources are put into productive use. In order to achieve that, while on the one hand the Government will have to husband its resources in the best possible, manner, it is also necessary that more incentives are given to the citizen to consume less and put his money in productive enterprises. For that the rates of taxes at all levels have to be lowered to such an extent coupled with a stipulation that the tax saving is invested into productive enterprises. Unless that is done, I am afraid the development of the country will not take place in the way desired by usnot only desired, but which it is necessary for our country.

SHRI V. B. RAJU: Mr. Deputy Chairman, I rise to welcome the approach and the programme enunciated by the Finance Minister in his speech for bringing a significant improvement in the economy. The Finance Minister in his budget speech has made a mention of six immediate tasks for improving the economy. These are containing inflationary pressures by increasing production and strengthening public distribution, increasing rate of saving and investment, restraining imports and expanding exports, providing more employment opportunities, reducing disparities and providing minimum basic amenities To these six guidelines, I would like to add one more and that is eradication of administrative delays and wastages Of all these tasks, the most important is the first one, namely, containing inflationery pressures on the economy The evils of inflation, as one expert put it, are that it hits the poor hardest, it erodes the capacity and willingness to save and invest productively, it eats into the real value of investment spending, it affects the balance of payment position by making exports relatively more expensive and imports cheaper, and it sets off a wage cost spiral These are all well known Therefore, I would request the Government to consider this proposal, namely, to declare the year 1973-74 as an anti-inflation year It is good that we concentrate on certain steps that we have to take rather than diffuse our energies by taking up so many things The first two years of the Fourth Plan have gone on well It is only in the third year, that is, 1971-72, the decline has started The agricultural production went down Foodgrains production also went down And in fact, the prices which were under control till that time, began to show a tendency to rise The years 1971-72 and 1972-73 have been the most difficult years for this country. Nature had not co-operated to the extent that we expected and our neighbours too have not been very kind to us and had not been friendly with us So, the war, refugee relief and drought left a lot of pressure on our economy and drained off our resources. But I should say that the tax-payer in this country and the tax collector have stood by the Government I should compliment them In these four years, over the level of 1968-69, the tax revenue that is collected is of the order of Rs 3,000 crores If it was Rs 2,000 and odd croies in 1968-69, the amount that is collected over and above that comes to about Rs 3000 crores and out of this also, Sir, as was given out this morning in this House, the indirect taxes have expanded or increased by 88% as compared to 1967-68 whereas the direct taxes have increased only by 51% This has made the difference to such an extent

that it has contributed to the price rise Sir, the taxation policy has got to be tuned to the requirements of the economy and it is not merely mobilisation of money, which is the objective of taxation, but it has the bigger objective also, namely, removing certain contradictions and certain imbalances Therefore, Sir, there is need for the Government to consider whether such acceleration in the increase of indirect taxes is desirable particularly when we find that there is growing unemployment in the country which is a two-fold misery in that there is no purchasing capacity on the one hand and, at the same time, the prices of the commodities have gone up too much So, Sir, here comes the determination to implement a particular policy by containing the prices of the essential commodities within a particular limit, if necessary, by subsidising them and making them available to the weaker and vulnerable sections of the society It needs a very determined policy But, unfortunately, in our country, whenever there happens to be a little improvement in certain things, we develop an attitude to exaggerate it and then think of relaxing controls. In fact, Sir, when many others had praised the action of our late Shri Kidwai in having removed the food controls, I was one of those who opposed it and said that it should not have been done and that in the long run it would create all sorts of difficulties and it has proved correct Sir, to implement these controls it takes time even if it is partial control and by merely passing orders or issuing directions these things cannot be done, because we are dealing with human beings. Before the control implementation administration sets begin thinking of removing the controls. Therefore, Sir, my view is that for the coming five-year period or for the period of the Fifth Plan, we must have a policy on controls and instead of laying our hands on every item, we must have, in order to give relief to the vulnerable sections of the society, controls-movement control, price control consumption control, in relation to the essential commodities and then, by having the co-operation of the State Governments, we must implement them perfectly

SHRI M ANANDAM (Andhra Pradesh): You must include corruption control also. 171

SHRI V. B. RAJU: Corruption in my view is a relative term.

SHRI SHYAMLAL GUPTA (Bihar): Yes, it must also be included. He is right.

SHRI V. B. RAJU: Corruption is the product of a particular type of behaviour in society, product of a particular activity and corruption by itself is not an absolute thing and by itself it does not grow or it does not die . . .

SHRI MAHAVIR TYAGI: Because it is productive.

SHRI V. B. RAJU: It is because of a certain behaviour or conduct or certain activity by the people that corruption tends to grow. You change the system. is scope for corruption to come down. So what I would like to highlight is that we must have a policy of controls, and control administration must be more efficient and more perfect than any other sector of administration.

Now, we talk about production. Can anybody say that production has not been increasing? It might not be increasing to the extent we planned. But with the growing urbanization, the new prosperity has not actually flowed down but is being retained by certain groups and sections in urban areas. And since the purchasing power has been very high, nowadays when a scare is created, they are capable of hoarding and holding goods back. That has happened even with rich farmers in the rural areas. Even cooperative credit has been misused. Some rich farmers hold back produce, certain agricultural without bringing it to the market.

Sir, I now come to procurement of foodgrains, storage and distribution. A scheme is sought to be implemented by taking over the wholesale trade in foodgrains. I would like to draw the attention of the Minister to one glaring fact. The foodgrains are sought to be subsidized to the extent of Rs. 130 crores in 1973-74. You may be interested to know, Sir, that the procurement, storage and other incidentals for one quintal of rice is Rs. 36.51. For wheat it is Rs. 20.45. For rice procurement, the storage interest per quintal is Rs. 12.49. For wheat it is Rs. 2.09. Now we are committed to subsidies to the extent of Rs. 130 crores. And I do not know when you

take up the wholesale trade, what are you going to do? Are you going to reduce the procurement price or increase the issue price? When you store so much of grains, are you going to pay any subsidy or not? I do not know whether this has been taken into account. I would like the Minister to examine whether it is worth while paying Rs. 12.49 interest on one guintal of rice. Sir, we talk in terms of holding buffer stocks. Is it worth while to think in terms of holding 18 million tonnes or 15 million tonnes and paying such huge amount, locking up the capital and paying such amount of interest? With so much interest being charged and so much subsidy being paid, can we really carry on this foodgrain deal business correctly? That is one thing I would like the Minister to examine.

In this connection, may I make a suggestion 9 Why don't the nationalized banks build up warehouses or godowns and hold the grain on behalf of the cultivator? Any how, when you take over the wholesale trade, nobody else can purchase. Instead, of the Food Corporation mopping it up and paying heavy interest, why should not the cultivator be allowed to keep it with banking organizations?

SHRI A. G. KULKARNI : Free of interest?

SHRI V. B. RAJU: The cultivator will pay the interest. Ultimately, the point is: At what rate would you take it? This is going to come up. My point is that instead of the Food Corporation thinking in terms of having godowns, which is actually unmanageable

VIDYA PRAKASH DUTT (Nominated): Every country is to have a buffer stock.

SHRI V. B, RAJU: I am not actually opposing buffer stock but it should be up to a particular limit.

SHRI A. G. KULKARNI: Do you mean to say that the traders who were holding it, were doing it without interest?

SHRI V. B. RAJU ; As a matter of fact, the cultivator himself may forego something of his own. He may be inclined to do so. As the banks have promoted a network of branch offices, let the grain be stored at these points and the Food Corporation can pick it up from the banking organisation. Anyhow, it is loud thinking. I do not know whether the Food Corporation can take the whole lot and whether the Government of India can pay so much of subsidy when the procurement price and the issue price are at a constant figure.

I would like to refer to the present state of affairs about prices. As late as February 10, the figures show that the food articles have gone up by 17.3% compared to last year. The industrial raw materials have gone up by $25 \cdot 1 \%$. We are expressing a pious desire or a hope that we will be able to contain the prices. How is it possible? In this connection, I would plead whether our levying of import duties on industrial raw materials which come through imports is worthwhile. How far is it correct? Should the scarce raw materials which come into the country from outside be exposed to import duty? I think there should be a reconsideration of levy and the rate of import duty. I think some advance countries adopt a policy of latitude on imports of raw materials and they are not subjected to import duty. Sir, we are in short supply of steel and petroleum and petroleum products. Sir, levying excise duty or import duty on steel and petrol enhances their cost. How much is the Government consumption on this account? If you take the local governments, the public sector undertakings, the State Governments, and the Central Government, a large amount of steel and petrol is being consumed by them. They pay the duty and it is only adjustment in books. The public sector undertakings consume a lot of steel, and particularly the engineering which have picked up exports. These industries will be affected. How far is taxing and imposing higher duties on petrol and steel a step in the right direction? For what purpose is it done? Is it to mop up revenues or is it to imporve the economy? This has got to be examined, Sir.

Another thing is about money supply. How many minutes can I take, Sir?

MR. DEPUTY CHAIRMAN: Five minutes more.

SHRI V. B. RAJU: Money supply is basically responsible for this inflationary pressure. Mostly, it is the governmental

budgetary deficit which is responsible for it. In the last five years, the average increase in the money supply is about 11%. It is all right if the gap in the growth percentage and money supply is only 2 to 3%. It can be understood and the things can be balanced. But when the gap is wide and and when the developmental gowth is only 1.5 to 2% and the money supply is 11%, a tremendous distortion. As you know, the deficits have become massive. In 1970-71, it was 424 crores for both the States and Centre. For 1971-72 it is Rs. 738 crores and for 1972-73 it is 971 crores—that is Rs. 550 crores+ 421 crores. All put together it is more than Rs. 2,000 crores in these three years—that is, the budgetary deficits of the States and Centre put together. Now, at this rate where are we actually going?

By 31st March, 1974 the public debt will be Rs. 18,000 crores and in this public debt of Rs. 18,000 crores, for the external debt 30% of out export earnings are being used for debt commitments—that is to say, repayments and interest. Thirty per cent of our export earnings are going for that. Now my view is that there must be some check somewhere on our borrowing—not that we should not borrow. But we are not borrowing free. To what capacity, to what extent can we go towards borrowing? Why is it happening?

The Central Government has taken some items on its shoulders which are really not the Central Government's legitimately. Law and order has to be maintained. The Central Reserve Police is there though policing and law and order are State subjects. Since the States' police is not in a position to maintain law and order, in order to assist them this institution has been promoted. What is it costing us? In 1973-74 it will be costing Rs.130 crores; it may go on increasing. Therefore, certainly it has to be seen what responsibilities the Centre should keep for itself-legitimately and constitutionally-and whatever could conveniently be shifted to the States it should see that they are shifted. In fact, in one of my budget speeches I have said that some departments, particularly Education and other developmental departments are legitimately States' departments and they are not Centre's responsibility. But here they

[Shri V B Raju]

are going in a big way. Therefore, the time has come when we have to examine the sharing of the burden, the sharing of the load between the Centre and the States. Now, under the new policy the States shall not go in for overdrafts. Does it mean that the burden of deficit budgets of States should be shifted to the Central budget? Who is controlling the State's expenditure? Who is to control the expenditure on non-productive activity, non-developmental activity?

DR VIDYA PRAKASH DUTT The States themselves

SHRI V B RAJU They are unable to do it.

DR. VIDYA PRAKASH DUTT Well, they should

SHRI V B RAJU In this federal structure the economy is actually of a unitary character; the economy is not of a federal character Since actually the States' budgets, States finances and public finance leave an impact on the economy, the States and the Centre have got to be taken as one single whole and studied I am sorry, I have taken a few minutes more

Lastly, I would say that savings and investment we get mostly from the househoulds Our economy is depending mostly on household savings and the trend in the country shows that household savings are directly goning into private corporate investment, they are coming as deposits in banks because of a requirement of security The Government and the private corporate sector are getting money from the banks only. As far as the household savings are concerned, they are quite satisfactory but the savings from the public sector undertakings are deplorable. It is having a negative effect on the public finance The figures reveal that 34 public enterprises have a net loss of Rs 120 crores in 1971-72 Out of the 90 or 95 undertakings, 34 undertakings have lost nearly Rs 120 crores. Among them Hindustan Steel is the one that lost nearly Rs 45 crores in 1971-72. The Indian Airlines have lost Rs 4.5 crores Then we have the Lignite Corporation, Madras, from where Mr. Mariswamy comes. It has lost Rs 13 33 croies in 1971-72 This is the state of affairs When is the

management and the performance of those undertakings going to be satisfactory in the eyes of the Parliament? It is a challenge that we should take up and begin to improve upon it.

As I said in the beginning, the inflationary pressure on the economy is the most important thing and it is going to influence considerably our success or failure in furure So, I would like that the Parliament, the Rajya Sabha would agree for declaring the 1973-74 year as anti-inflationary year.

डा० भाई महावीर: उपसभापित जी, वजट किसी देश की अर्थव्यवस्था का एक नक्शा होता है। बजट के अन्दर देश की सरकार अर्थव्यवस्था किस दिशा में ले जाना चाहती है और आर्थिक विकास के रास्ते की रुकावटों को किस तरह दूर करना चाहती है, इसका भी सकेत मिलता है। इन कसौटियो पर कमने के बाद मुझे यह कहते हुए खेद होता है कि इस बजट में या वजट के भाषण में इस तरह का सकेत नहीं दिखाई देता कि वित्त मत्नी को अर्थव्यवस्था की आज की दुरावस्था के बारे में अनुभूति हो, प्रहसास हो या उसका सहीं निदान करके ठीक रास्ते पर उसे चलाने के लिए उन्होंने कोई उपयुक्त सकल्य किया हो।

[THE VICE-CHAIRMAN (SHRI RAM SAHAI) in the Chair]

मै उनके भाषण मे जब यह आ्रात्मतुष्टि का स्वर पढता हू, जब वे यह कहते हैं कि हमारे देश का इडस्ट्रियल प्रोड्क्शन और एक्सपोर्ट्स ठीक नहीं बढे हैं—

"It must not be forgotten that fluctuations in national income are not an uncommon phenomenon in countries heavily dependent on agriculture. Such fluctuations must not lead us to draw a pessimistic conclusion about the country's basic economic health or its development potential and prospects which are sound".

तात्पर्य यह है कि वित्त मत्री को लगता है कि हमारे देश की वेसिक इकानामिक हैं ल्थ बड़ी अच्छी है, विकास की सभावनाए वड़ी भव्य है और जो थोड़ा सा कुछ उतार चढ़ाव

है वह सभी के लिए हुन्रा करता है न्रौर उसके लिए परेशान होने की जरूरत नहीं है। वास्त-विकता, उपसभापति जी, यह है कि देश ' की ग्रर्थ-व्यवस्था को विनाश के कागार पर लाकर खड़ा कर दिया है, ऐसी स्थिति में पहंचा दिया गया है कि हारे हुए जुग्रारी के समान सरकार दांव ज्यादा लगाती जाय ग्रौर दांव पर ज्यादा जो कुछ है रखती जाय। इसके सिवाय श्रौर कुछ चारा भी उसको नजर नही श्रा रहा है। जिस समय 25 करोड़ के करीब लोग ऐसे हों, जिनकी दैनिक स्राय उनको एक वक्त का खाना देने के लिए पर्याप्त नहीं है, 70 पैसे या ऐसी क्छ ग्राय एक दिन की जिनको प्राप्त है, जिनमें शायद तीन कप चाय के खरीदन सकता हो **ग्राज की ग्रवस्था** में, 4 करोड से बेकारों की तादाद होने के बाद जब विकास की दर शून्य से भी नीचे पहुच रही हो, ऐसी स्थिति में कोई बड़ा साहसी ग्रादमी ही खडा होकर कह सकता है कि सब ठीक ठाक है। या उसको साहसी कहना चाहिए या समझना चाहिए कि उसने स्राखों पर पट्टी बाध रखी है। वित्त मंत्री जी के लिए यह कहना कि उंन्होने पट्टी बाधी है, यह तो जरा गुस्ताखी होगी, इसलिए मैं उनके साहस की तारीफ करके ही ग्रपना समाधान कर लुगा।परन्तु, महोदय, वित्त मत्नी जी ने कहा कि कीमतें बढ रही है, कमजोर वर्ग के लोगो के लिए इससे बड़ा कष्ट हो रहा है, इस वास्ते उन्होने प्रपने बजट भाषण में कहा है कि सरकार की नीतियो का अधिक जोर इन मुसीबतो को कम करने का है। कहां वह सरकार की नीतियो का जोर है जो इन मुसीबतों को कम करने वाला है। चव्हाण साहब ने कुछ भी ऐसा प्रयास किया है, कमजोर वर्ग के लोगों की कठिनाइयों को कुछ सहनीय बनाने की कोशिश की गई हो? ऐसा कही दिखाई नहीं देता। परन्तू फिर भी मै यह मानता हू कि इस बजट के श्राने के बाद सारे देश के लोगो ने कुछ चेन की सास ली। उनको लगा कि जितनी मुसीबत ग्रा सकती थी, शायद उससे कम हुई है । इसलिए

मुझे एक शेर की काहनी याद ब्राई, जिसके गले में हड्डी का टुकड़ाफंस गया था। उसने एक बगुले से कहा कि तुम यह हड्डी निकाल दो, तो मैं तुम्हें इनाम दुंगा। उसने हड्डी निकाल दी और कहा कि इनाम दो। तब शेर ने कहा कि तुम्हारी गर्दन मेरे मुंह के ग्रन्दर थी, फिर भी मैने तुम्हें छोड़ दिया। वह कोई कम इनाम है? इससे बड़ा ग्रौर कौन सा इनाम चाहिए? वित्त मंत्री जी के हाथ में कुल्हाड़ी हो, देश की निरीह जनता, भोली जनता उनके सामने हाथ पाव बाधे खडी हो, ऐसी भोली जनता जिमने गरीबी हटाग्रो का ग्रधिकार देकर इतनी बड़ी मत्ता उनको दी है, जिननी इस देश में क्या, बहत कम देशों में लोकताविक सरकार को मिलती है, इतना बडा ग्रधिकार मिलने के बाद भी यशवंत राव चव्हाण ने मिर्फ 293 करोड के नये टैक्स लगाये, यह उनकी कृपा ही समझनी चाहिए।

वित्त मंत्री ने अपने भाषण में कुछ इमीडिएट आब्जेक्टिब्स की लिस्ट, एक सूची दी है जो तत्काल करने लायक काम है। उन्होंने कहा कि स्फीति की रोकथाम, इन्फ्लेशन को रोकना, मेविग्म को बढाना, एक्सपोर्ट्स को मुधारना, रोजगार का सृजन करना, देश में जो आर्थिक विषमताएं है उन्हों कम करना और न्यूनतम कुछ सुविधाओं की उपलब्धि करना, यह लिस्ट बनाने के बाद मालूम होता है कि वह कागज उनके हाथ से खो गया, क्योंकि बाकी के बजट में इनमें से किसी चीज पर उन्होंने कोई ध्यान नहीं दिया है। यह मुझे कहीं दिखाई नहीं देता, बड़े दु:ख के साथ मैं ऐसा कह रहा हूं।

सबसे पहले उन्होंने कहा कि इंग्लेशन कम करने के लिए, स्फीति को कम करने के लिए तात्कालिक लक्ष्य है मरकार के मामने। इम लक्ष्य को पूरा करने के लिए क्या किया गया? क्या मरकार ने जो स्फीति के कारण है उनको दुरुस्त किया? स्फीति के जो कारण है, उनमें क्या मरकार को यह मालूम नहीं कि मुद्रा का अत्यंत तेजी से बढता हुआ विस्तार यह एक बहुत वड़ा कारण है? क्या मुद्रा की

[डा० भाई महावीर]

इस स्फीति को, मद्रा की इस करेसी को, इस बढती हुई मुद्रा को रोकने का कोई प्रयास या लक्षण दिखाई देता है ? क्या वित्त मत्नी जी को यह मालूम नहीं कि जो परोक्ष कर है, इडायरेक्ट टैक्सेज है उनका बढता हुन्ना प्रभाव कीमतो को बढाने वाला बडा कारण है? क्या उन्होने इनमें से किसी कर को कम करने की कोशिश की ? क्या उनको मालम नही कि हमारे देश में उत्पादन का एक विकृत ढाचा बन गया है, जिसमे विलास की चीजो के ऊपर रुपया ज्यादा जाता है ग्रौर उसमे विलास सामग्री के उत्पादकों को लाभ ज्यादा मिलता है, चोरबाजारी के जरिए से उनको ज्यादा लाभ मिलता है? इस चीज को देखते हए क्या प्रोडक्शन पैटर्न को, उत्पादन के ढाचे का परिवर्तन करने की कोई चीज परिलक्षित होती है। यह सरकार ब्रन-उत्पादक व्यय में कोई कमी करने की कोशिश नहीं कर रही है। मझे इनमें से कोई लक्षण दिखाई नही देता। दिखाई यह देता है कि जो डैफिसिट 85 करोड़ का दिखाया गया है जान-बुझकर डैफिसिट के घाटे को छिपाने की कोशिश की गई है। वित्त मत्नी जी ने स्वीकार किया है कि पे-कमीशन की रिपार्ट श्राई नहीं है, इसका ग्रभी तक हम कोई प्रवन्ध नहीं कर रहे हैं। पे कमीशन की रिपोर्ट म्राने के बाद ढाई सौ करोड या तीन सौ करोड या साढे तीन सौ करोड या जितना खर्चा बढेगा, उसके लिए स्वाभाविक है कि या तो विन मत्री करो का एक नया बोझा लाएगे. नहो ता डैफिसिट फाइनेसिंग होगी, जिससे कीमते आगे बढेगी।

सरकार की ग्रनप्रोडिक्टव स्पेडिंग पिछले वर्षों में 14 परसेट वार्षिक रफ्तार से बढ़ी। चौथी योजना में ग्रौर कोई लक्ष्य पूरे नहीं हुए। लेकिन सरकार का जो ऐडिमिनिस्ट्रेटिव खर्चा है वह सात गुना बढ़ कर के पूरा हुग्रा है। 2 प्रतिशत के बजाय वह 14 प्रनिशत बढ़ा है। इसके साथ जो खर्चे छिपाए गए हैं उनमें

से एक यह है कि पिछले बजट में जितना रक्षा पर, डिफेस पर, खर्चा था बिलकूल वही का वही खर्चा इस बार भी रखा गया है। मैं पिछले साल के बजट भाषण को पढ रहा था तो उसमें मत्री जी ने स्वीकार किया है कि जो नार्मल इक्रीज हैं, कुछ इन्क्रीमेट के कारण होगा, कुछ पेशन के कारण होगा, जो डियरनेस बढ रहा हे कुछ उसके कारण होगा, उसके लिए कोई प्रबन्ध नही किया गया है। वही की वही राशि डिफेस के लिए रख दी गई है। जिस समय सारे तथ्य सामने ग्राएगे, उस समय स्फीति पहले से ज्यादा बढेगी स्रौर घाटा जितना दिखाया गया है उससे कही ज्यादा होगा। सच बात तो यह कि पिछले साल मे जो सरकार के ग्राकडे गोल मोल करके, छिपा करके दिए गए है, जिसको वित्तीय चालबाजी कहा जाना चाहिए, इस फाइनेशियल विन्डो ड्रेसिंग को छोड कर वास्तविकता यह है कि जो नेट मनी सप्लाई है, जो सरकार ने डैफिसिट फाइनेसिंग की है. यदि नेट बैंक ऋडिट गवर्नमेंट की स्वीकार की जाय तो पिछले वर्ष 1.443 करोड रु० की डैफिसिट फाइनेसिंग हुई है ग्रौर इस साल ग्रभी से जो ग्राकडे सामने हैं उनके हिसाब से 915 करोड़ रु० की होने वाली है। पे कमीशन की रिपोर्ट स्राने के बाद क्या परिस्थित होगी, यह कुछ दिनो के बाद सामने रपष्ट हो जाएगा। परन्तु, इस सब के होने के साथ वित्त मती जी ने क्या कही बचत करने के प्रोत्साहन के वास्ते प्रयत्न किया। इश्योरेस के लिए जिस तरह की रिलीफ, जिस तरह की नाम के लिए कुछ राहत दी जाती है, क्या इश्योरेस के प्रीमियम रेट्स कम करने के लिए वर्षों से सरकार ग्राम्वासन नही देती ग्रा रही है। इस देश के अन्दर जितना श्रौसत श्राय था उससे काफी ग्रच्छा होने के बाद ग्रभी तक जो पुराने स्टैन्डर्ड से बनाए गए प्रीमियम रेट्स थे वह ग्राज तक कायम है, क्योकि लाइफ इश्योरेस कारपोरेशन के बडे-बडे श्रफसर होते है, भारी खर्च उनका रहता है ग्रीर उसके रहते हुए जो मामुली इश्योरेस कराने वाला

व्यक्ति है, जो पालिसी लेने वाला है उसको कोई रिलीफ देने के लिए सरकार तैयार नहीं है। भ्रगर इस बात के लिए कोई कोशिश की जाती तो सरकार को कोई बहुत बडी म्सीबत का सामना करना पडता? लेकिन ऐसी बात की ही नहीं गई। इश्योरेस के बारे में रेट्स कम नहीं किए गए ग्रौर ग्राज जो स्थिति है उसमे कीमते हर साल लगभग 11 प्रतिगत की रफ्तार से बढ़ती रही है ग्रौर खाद्य की कीमते 14 प्रतिशत की रफ्तार से बढ़ती रही है। क्या इस सारी परिस्थिति में मेविग्स करने वाले लोग बचत करे इम तरह का खाली ग्राह्वान करना, इस तरह की ग्रपील करने से, लोगों को यह कहने से कि देश के लिए, भगवान के लिए, ग्रपने छोटे बच्चो के लिए वे बचत करें, क्या काम चलने वाला है, जबकि लोगो को दिखाई देता है कि बीस, बाईस साल के अन्दर रुपए की जो कीमत थी वह म्राज केवल 30 पैसे रह गई है। तो बचत करने वाले व्यक्ति को ग्रपने रुपए को बचा कर रखने में क्या उस रुपए की कीमत घटती हुई नजर स्राएगी या नही। हम सोचे स्रौर फिर उस के बाद लोगों को ग्रपील करें बचत करने के लिए।

प्रधान मत्नी जी और सरकार के दूसरे नेता सुखे के ऊपर सारे दोष को लगा रहे है कि मूखे ने आकर हमारा सारा बना बनाया खेल बिगाड दिया। सूखे ने हमारे साथ बड़ा अन्याय किया है, यह शायद मैं मान सकता ह, परन्तु मै यह पूछना चाहता ह कि आज आजादी की पचीसवी वर्ष गांठ के अवसर पर क्या हमारी कूल जमीन का जो तीन चौथाई भाग है, वह वर्षा पर निर्भर नही करता है ? क्या यह हमारी योजनाओ की सफलता की निशानी है, क्योंकि आज भी 68.2 प्रतिशत भिम हमारी अनुइरिगेटेड है ? क्या इसको इरिगेटेड बनाने की जिम्मेदारी किसी और पर थी? योजनाओं में खेती को प्राथमिकता देने की बात हम कहते रहे? लेकिन सब कुछ करने के बाद इन 20 वर्षों में सधार हुआ है इरिगेटेड भिम के आंकड़ो में।

श्री महावीर त्यागी: अगले फाइव इयर प्लान मे भी कोई पूरा इंतजाम नही होने वाला है।

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डा॰ भाई महाबीर: जी हा, नहीं होने वाला है, बल्कि जिस दिन डा० राव से यहा पर प्रश्न पुछा गया कि सिचाई की व्यवस्था आप इतनी कम कर पाए, क्या आपको इससे समाधान है ? तो उन्होंने बड़े दावे से और बड़े गर्व से कहा कि हम ने जितनी सिचाई बढाई है वह अन्पैरेलल्ड है और अन्पम है। वह अनुपम किस हिसाब से हैं यह मैं नही जानता, लेकिन इतना जरूर जानता ह कि एक छोटा सा देश इजरायल है, उसके पास जितनी भमि थी और पानी के जितने साधन थे, पिछले बीस वर्षों में उसने उनका इस्तेमाल करके अपनी सिचाई वाली भृमि को पौने छ: गुना बढाया है, पर हम दावा करते हैं कि हमारे इतना दुनिया में किसी और ने करके नही दिखाया है। वास्तविकता यह है कि हमारी खेती आज भी जो वर्षा पर निर्भर रही है, उस के कारण ही हम को यह धक्का लगा है और उसे वर्षा पर निर्भर रखने की जिम्मेदारी सरकार की. योजना आयोग की और योजनाओं की प्राथमिकता तय करने वाले व्यक्तियों के सिवाय और किसी की नहीं होनी चाहिए। इसके अलावा मै इजरायल की बात इस लिए कहता ह कि उसके पास रेगिस्तानी भूमि थी, लेकिन उसमे से उन्होने गेह का उत्पादन 6 गुना बढाया और स्टेटस का उत्पादन 5 गुना बढाया केलो का उत्पादन 18 गुना बढाया और बाकि फलों का उत्पादन 22 गुना बढाया । इतनी तरह का वह उत्पादन कर सके केवल इसलिए कि उन्होंने अपने सिंचाई के साधनों को ठीक किया। वित्त मंत्री जी ने कहा है कि यह जो सुखे की आज दुर्वस्था है उस के बारे मे:

It is a pointed reminder of the urgent need to expand the area under irrigation.

धन्य है। अर्जेंट रिमाइडर मिल गया, इस-लिए चव्हाण साहब ने खुश हो कर इस बारे में घोषणा कर दी कि इरिगेशन के एरिया को

1973-74

[डा० भाई महावीर]

बढाने का अरजेट रिमाइंडर उन को मिल गया। लेकिन इस के लिए व्यवस्था क्या है ? इस बजट में मल्टी परपज रीवर स्कीम्स पर 1972-73 मे 70.8 करोड खर्च होने थे और इस साल के बजट में 69 करोड खर्च होने की व्यवस्था की गई है। अगर अरजेट रिमाइन्डर न होता वैसा रिमाइन्डर होता जैसे कि सरकार की फाइलो में आया करते है तो यह 69 करोड़ के बजाय शृन्य हो जाता, नेकिन क्या यह सिचाई व्यवस्था को सुधारने का हमारा रास्ता है? क्या इस तरीके से हम अपनी इकोनामी को ठीक कर सकेंगे, जो इम समस्याओ को वार बेसिस पर हल करने ही बाते किया करते है। क्या यही उसका ारीका है और यह 69 करोड 15 प्रतिशत **गीमते बढने के बाद है? क्या इस 69 करोड़** हो हम 15 प्रतिशत घटा कर अपने लक्ष्यो को पूरा करने के लिए एक प्रयास माने? ग्ह परिस्थिति खाली सिचाई मे ही नहीं १। वेजगुड्स की अवेलेबिलिटी बढाने की गत है। एक साधारण आदमी जिन वस्तुओ ने इस्तेमाल करता है, उनकी उपलब्धता ाढ़ाने के लिए कुछ बाते कहना बडा अच्छा , लेकिन वास्तविकता क्या है ? हमारे पास गकड़े है। जब से श्रीमती इंदिरा गांधी माडिंग हाइट्स पर पहुची है और यह मांडिंग हाइट्स सरकार का बड़ा प्रिय शब्द , तब से 1969-70 से लेकर आज तक के ांकडे मेरे सामने है। अन्न की पर कैपिटा विलेबिलिटी पर डे 401.2 ग्राम से घट कर 375.8 ग्राम्स रह गई। पल्सेज 49.3 ाम से घट कर 44.3 ग्राम हो गई और डेबिल आयल्स 2 70 से घट कर 2.5 ो गया किलो ग्राम्स। यह पर ईयर है। ीनी का 6.1 पर ईयर से कम होकर' ह कुछ बढ़ा है, फिर कम हुआ है और आज . 4 है। यह मार्जिनल है। काटन क्लाथ 5. 2 मीटर पर ईयर पर-हैड से कम हो कर 12 मीटर्स पर-ईयर, पर-हैड हो गया है। ह वेज-गुड्स की अवेलेबिलिटी को बढ़ाने

का वायदा करने वाली सरकार क्या इन आंकडो को देख कर के इस प्रवृत्ति को बदलने और सुधारने का कोई इरादा रखती है। बजट में कहीं कुछ दिखाई देता है। महोदय, मुझे कही दिखाई नही देता।

वायदा किया जा रहा है, वही वायदे है, वही नीतिया है, लोगों का मन बहलाने के लिए वही फुलझड़ियां है, लेकिन इस प्रश्न का उत्तर नही है कि जो अब तक नही हुआ वह आगे कैसे करेगे। जो आज तक की गल्तिया है, उन्हे कही सुधारा है। श्री चव्हाण भगवान पर भरोसा करने लग गए। "If there is a God he will be kind to us." मैं भी चाहना हू कि भगवांन हम पर कृपालु हो, लेकिन क्या भगवान की कृपा के ऊपर हमारी योजना बन रही है ^२ क्या हमारा बजट भगवान से एप्रुव कराके यहा पर पेश किया जा रहा है या इस बजट के आकड़ों के अन्दर फिर गडबडी होगी तो फिर सारा जो इल्जाम है वह भगवान के दरवाजे पर रख करके निश्चिन्त हो जाएगे? जो कुछ वायदे किए गए है, महोदय, उन वायदो के लिए एलोकेशस है इस प्लान के अन्दर और प्लान के एलोकेशस में से मै आपके सामने कुछ तथ्य रखना चाहता ह कि कितनी-कितनी राशि किस-किम चीज को दी गई है। यह जो बजट एट ए ग्लास है इसके आखिरी पन्ने पर है। एग्रीकल्चर एंड एलाइड प्रोग्राम्स का 1972-73 ई० मे 278 करोड था और इस बार 250 करोड़ है। इडस्ट्री एंड मिनरल्स का 545 करोड़ था। इस बार 510 करोड है। ट्रासपोर्ट एड कम्युनिकेशस का 465 करोड था अब 429 करोड़ है। सोशल सर्विसेज में 385 करोड़ रु० था अब 445 करोड रु० है, लेकिन इस 445 करोड़ रु० में 100 करोड़ रु० वह है जो कि स्पेशल प्रोग्राम है, एज्केटेड अनएम्प्लायड का उसमे है, उसको निकाल दिया जाय तो 385 करोड रु० के बजाय 345 करोड रु० रह जाता है। ये आकडे जो स्पेशल एलोकेशस किए गए हैं, उनके अन्दर है और इन एलोकेशस के वाद आज देश के अन्दर जो पावर शार्टेज

है जिसके कारण देश का सारा जीवन, सारी इडम्ट्री सारा कृषि बिलकुल अपगु हो रहा है, उस पावर के लिए केवल 88 करोड रु० से 115 करोड रुपए की व्यवस्था की है, इससे ज्यादा व्यवस्था बजट के अन्दर नही है और वह भी उधर आटमिक एनर्जी के अन्दर 13 करोड रुपया कम कर दिया गया है 69 करोड से 56 करोड रु० कर दिया गया है। महोदय, उत्पादन बढना चाहिए, छोटे आदिमयो के आवश्यकता की चीजो की अवेलेविलिटी से ज्यादा होनी चाहिए, लेकिन इसके लिए क्या किया गया है ? फर्टिलाइजर्स को सस्ता करने की जो आवश्यकता है उसको क्या किया है ? क्या पावर पम्प के ऊपर जो ड्युटी लगाई गई हे उसको हटाने की कोशिश की है ? क्या एग्रीकल्चरल इम्प्लीमेट्स सस्ते हए[?] इसकी कोई व्यवस्था की गई है। कही नहीं की गई है।

Budget (General)

और साथ ही साथ जो लोगो की आय गलत दिशाओं में जा करके, गलत चीजों में लगती है, जो लग्जरी गुड्स पर, विलास की वस्तुओ पर खर्च होती है, उसको रोकने की कोई व्यवस्था है। कही नही है। ब्लैकमनी के बारे में, चोर वाजारी के बारे में मती जी कहेगे कि हम आगे बिल लाने वाले है, उसका इतजाम कर लेगे । लेकिन इस समय कास्पि-कुअस कजम्पशन के ऊपर भारी टैक्स लगा कर उसको रोकने की व्यवस्था की है। आडम्बर को, विलास को, भोडे प्रदर्शन को, विवाह शादियो के ऊपर जो सजावट वगैरह पर पचास-पचास हजार रुपए खर्च किए जाते है, उसको रोकने के लिए व्यवस्था की है। क्या इस पर पाबन्दी लगाई है ^२ क्या आप इस तरह रुपए को बर्बाद करने वाले लोगो को रोक नही सकते थे ? उनको रोकने के साथ-साथ कुछ रुपया सरकार को राजस्व के रूप मे मिल जाता और उससे आप दूसरी तरफ क्या कुछ राहत नहीं दे सकते थे, लेकिन कास्पिकुअस कजम्पशन को रोकने के लिए कोई उपाय नही किया है। इनडायरेक्ट टैक्सेज को बढा रहे है, वह कीमतो को बढ़ा रही है। 293 करोड़ रुपए नए टैक्सेज

के रूप में लगाया गया। मैं नहीं समझ पाता कि हर साल पहले से ज्यादा टैक्स लगाने की सरकार को जरूरत पडनी क्यो चाहिए। सरकार कौन सी ज्यादा नई सुविधा देती है, कौन सा ज्यादा लोगो के हित के लिए प्रबन्ध करती है। जहा पहले की सुविधाओं से भी सुविधा कम होती जाती हो, जीवन की सूरक्षा तो पहले से और भी घटती जाती हो, वहा पर टैक्सो का बोझा हर साल बढ़े और दिखाई यह देता है कि इम साल पिछले सालो मे भी टैक्स जितने लगाए गए, उनसे ज्यादा लगाया गया। वास्तव मे आजादी के बाद. लडाई से पीस टाइम बजट देखा जाए तो इस साल जितना एक्स्ट्रा बोझ डाला गया है, उतना किसी भी बजट में अब तक नहीं डाला गया और ये आकडे हमारे सामने आते हैं। पेट्रोल की कीमत बढाई गई है, रेलवे फेट और रेलवे टैवेल पर बढाया गया है, इस्पात और लोहे ऊपर ड्युटी बढाई गई है, जिसके कारण 2 दिन के अदर 40 रु० प्रति टन बाजार मे लोहे की कीमत बढ़ी है। इसका असर क्या अमीरो पर पड़ेगा? किसान के फावड़े की कीमत घर के चिमटे की कीमत, तवे की कीमत. वह सब बढ जाएगी आपके लोहे की कीमत की वजह से।

संचार मंत्री (श्री एच॰ एन॰ बहुगुणा) नए घर थोडे ही बन रहे हैं, सब पुराने घर बन रहे हैं . .

डा० भाई महावीर : बहुगुणा जी का तवा अभी घिमा नही है। मुझे पता नही आपका तवा कितने का आता है। या कभी आपने बाजार में पूछने का कष्ट भी किया हो? आपके तो चपरासियों को भी तवे की कीमत पता नहीं होगी।

श्री के० आर० गणेश: जैसे आप ही बाजार में पूछने को जाते हैं ..

डा॰ भाई महावीरः मै बाजार मे भी जाता ह । खरीद कर भी लाता हू... श्री के आर गणेश: सब जाते हैं। हम गी गरीबो को रिप्रेजेट करते है।

ढा० भाई महाबीर: गणेश जी, आप देश हो जितना अच्छा रिप्रेजेट करते है उसी की गेल में खोल रहा हू। इसलिए आप धीरज से पुनिए। आपके खाली इन्टरप्ट करने से होई दलील नही झुठलाई जा सकेगी। आपकी कतनी इफिशिएन्सी है, क्वेश्चन आवर रे देख सकते हैं। आज के दिन ही पता चला के पब्लिक सेक्टर यूनिट्स के लिए चेयरमैंन और डायरेक्टर अपाइन्ट करने के लिए तीन-गिन वर्ष सरकार को लगे। वह सरकार गरीबी हो क्या दूर करेगी। यह तो सरकार ही हठधर्मी का एक सबूत हो सकता है, राष्ट्र-हत की बात नहीं कही जा सकती।

श्री के० आर० गणेश: वह तो समझने ही बात है।

डा० भाई महावीर: हा, बिलकुल। गौर समझने की मोनोपोली सरकार की है गौर उस सरकार मे श्री गणेश की है।

श्री धर्म चन्द जैन (बिहार) अरे भाई, श्री गणेश से तो हर काम शुरू होता है।

डा० भाई महाबीर : वह गणेश कभी मिट्टी ह होते हैं, कभी गोबर के भी होते हैं। अब िकौन से हैं, मैं नहीं जानता।

कपास के ऊपर जो बिढया कपास है, यूटी बढाई गई है। उसके कारण घटिया ज्यास की कीमत बढ़ने की आशका है और उसके कारण जो गरीब आदमी के ही इस्तेमाल कपड़ा आता है, उसकी कीमत भी ज्यादा गि। प्लास्टिक के रॉ मैटीरियल के ऊपर ही ड्यूटी बढाई है। प्लास्टिक इन्डस्ट्री के गेग मुझसे मिले थे—छोटी इन्डस्ट्री है, वह तोई ज्यादा धन्ना-सेठ नही है। धन्ना-सेठो जी बात इस समय मैं कहना नही चाहता ही तो गणेश जी को तकलीफ हो सकती है। किन प्लास्टिक के रॉ मैटीरियल्स के ऊपर तनी ड्यूटी लगाने के कारण कितनी वस्तुए हो आम आदमी के इस्तेमाल की है, छोटी-

छोटी साबुनदानी से लेकर रोजमर्रा इस्तेमाल आने वाली पेसिले और कलमे तक, सभी की कीमतो पर परिणाम होगा। अदाजा यह लगाया गया है कि इस बजट प्रपोजल्म के बाद, इस वर्ष में 8–10 प्रतिशत से कम कीमते बढ़ने की सभावना नही है, परन्तु यह सब होने के बाद भी गणेश जी कहेंगे कि गरीबो ने वोट उनको दिए है, इस वास्ते उनको अधिकार है कि उनका खून जितना चाहे निचोड दे। मैं उनके इस अधिकार को चुनौती नहीं देता, क्योंकि जिस तरह से तिकडम लगा कर वोट लेकर ये आए है, उसको देखते हुए जब तक ये गद्दी पर विराजमान है, उनके बजट बनाने का अधिकार हमारे हाथ में नहीं आएगा।

ग्रेटर सोशल जिस्टिस की बात कही गई। पिछडे वर्ग के लोगों को शिक्षा के मामले में कितनी सुविधाए दी गई। मेरे पास आकडे हैं कि विलेज और स्माल स्केल इन्डस्ट्रीज में पिछले साल 24 करोड रु० की व्यवस्था थी, जो इस साल 19 करोड की है। यह ग्रेटर सोशल जिस्टिस की बात हो रही है। पोस्ट्स एन्ड टेलीग्राफ्स में 53 करोड रु० से घटा कर 11 करोड रु० की राणि दी गई है। एजूकेशन में 55 करोड से घटा कर 51 करोड रु० कर दिया गया। मोशल वैलफेयर में 26 करोड से 22 करोड रु० कर दिया गया। वैलफेयर आफ वैक्वर्ड क्लासेज—गणेश जी, आप सुन रहे है, आप किहएगा ये सब आकडे गलत है।

श्री के० आर० गणेश: मै सब सुन रहा हू।
But I know what is the worth of the statistics that you are giving. They have to be read in their proper prospective. Don't think you are being very wise

वैसे आप जो चाहिए, बोलते जाइए।

श्री महाबीर त्यागी: मैने तो पहले ही कहा, गणेश जी के सामने बैठ कर हम अपने आप को अकलमद कैमे कह सकते हैं लेकिन गणेश मिट्टी का है या गोबर का है इसको देखने के लिए अक्ल चाहिए।

श्री के० आर० गणेश: जब आप जवाब सुनेंगे तब कहेंगे। आप की वर्थ कितनी है, वह हम जानते हैं। आप पहिले क्या थे और कांग्रेस पार्टी के अन्दर कम्युनिस्ट स्ट्रेटेजी के अनुसार विस्फोट करने के लिए आप आये। आज आप...

श्री के० आर० गणेश: जनसंघ वालों को तो यही दिखलाई देता है। अगर आप के हाथ में देश की बागडोर होती, तो यह देश कहां चला जाता, यह हम अच्छी तरह से जानते हैं।

(Interruption)

डा० भाई महावीर : कहां चले जाते, यह तो जब फिर मौका आयेगा तब ही आप को पता चलेगा। आप जो इस समय देश की दुर्गति कर रहे हैं, उस दुर्गति में आपको इतना भी धीरज नहीं है कि आप हमारी बात दस मिनट भी सून ले।

(Interruption)

श्री के० आर० गणेश: इन्हें तो हर जगह कम्युनिस्ट ही दिखलाई देते है।

(Interruption)

डा॰ भाई महावीर: मैं इन तरीको को अच्छी तरह से जानता हूं। आप हर मिनट पर उबल रहे हैं जैसे जैंक इन दि वाक्स उबलता है। (Interruption) अगर मंत्री जी इसी तरह से बोलते रहेंगे तो मैं भी उनको जवाब दूंगा। आप उनको अच्छी तरह से यह बात समझा दीजिये।

(Interruption)

SHRI MAHAVIR TYAGI: Sir, I protest against the behaviour of the Minister. The Minister must be more dignified.

SHRI K. R. GANESH: I am hearing for the last for hours. When he is speaking like that then I will also have to speak like that.

SHRI MAHAVIR TYAGI: But why are you shouting? Being a Minister you must be more dignified.

SHRI K. R. GANESH: I am not here to hear everything that he says.

SHRI MAHAVIR TYAGI: No, you should not say like that.

डा० भाई महावीर: आपकी कृपा से और आपकी मेहरबानी से हम यहां पर नहीं बैठे हैं। अगर आप हमारी बात नहीं सुनेंगे तो हम भी आप की बात नहीं सुनेंगे।

SHRI MAHAVIR TYAGI: The Minister must know how to maintain dignity.

डा० भाई महावीर: हर मिनट पर और हर कदम पर अगर आप इस तरह से बोलेगे तो उसका जवाब देना ही होगा। मेरा तो समय बरबाद हो रहा है।

(Interruption)

SHRI H N. BAHUGUNA: An interruption has to be taken in its true spirit. Some interruptions do take place.

मैं तो बहुगुणा जी की स्प्रिट की बात कह रहा हूं।

DR. BHAI MAHAVIR: "I know the worth of what you are talking, I know the worth of your statistics".

SHRI H. N. BAHUGUNA: The honourable Member need not misunderstand him. The honourable Member has enough worth. But statistics do have no meaning sometimes.

DR. BHAI MAHAVIR: Please ask your comrade also to behave like that,

SHRI H. N. BAHUGUNA: My comrade is behaving all right.

SHRI K. R. GANESH: I have been hearing speeches. This is not the first speech. There have been speeches for the last four hours. We have been hearing them. But now the honourable Member while speaking made some point to my colleague here. On that this particular discussion came. He is very touchy when something is said about him. And when he says something about us, we should sit

1973•74

[Shri K R. Ganesh]

and listen quietly and there should be no question of interrupting him and that is his right to speak. It is my responsibility to hear. But he becomes very touchy, when something is said here, he too has to hear He must also take it in its right spirit

डा० भाई महाबीर: बहुगुणा जी ने ने कहा कि लोग तो तवे खरीद चुके हैं और नये तवे खरीदने नहीं है।

श्री एच० एन० बहुगुणा: रोज कोई तवा नहीं खरीदता है।

डा० भाई महाबीर: मैंने कहा ठीक है, आपको तो बाजार में जाकर खरीदना नहीं है। इस चीज को तो श्री बहुगुणा जी ने अपना अपमान नहीं समझा, लेकिन श्री गणेंग जी ने अपना अपमान समझ लिया। अगर यह अपमान है, तो मैं नहीं समझता हूं कि कोई ऐसा शब्द है जिसके कारण शिंमन्दा होना चाहिये।

श्री एच० एन० बहुगुणा : अगर आप बजट पर वक्त लगाये, तो बेहतर होगा। (Interruption)

डा० भाई महावीर : आपने कुछ कहा और मैने उसका लाइट मूड मे जवाब दे दिया ।

उपसभाध्यक्ष (श्री राम सहाय) : अब आप अपना भाषण जारी रखे।

डा० भाई महावीर: वैलफेयर बैंकवर्ड के बारे में जो आकडे हैं, उसमें 15 करोड से घट कर 12 करोड रपया कर दिया गया है। लेबर वैलफेयर त्रैफ्टसमैंन ट्रेनिंग के लिए तीन करोड से दो करोड रपया कर दिया गया, हाउसिंग के लिए 53 करोड रुपए से 21 करोड रुपया कर दिया गया। एटोमिक एनर्जी के लिए 59 करोड रुपये से 56 करोड रुपया कर दिया है। स्पेस टैक्नोलाजी के लिए भी कम कर दिया है। लेकिन ग्रेटर सोशल जस्टिस के बारे में बात है और उसके बारे में कुछ आकडे देना चाहता

ह। महोदय, सोशल एड डेवलपमेट सर्विसेज, जिसमे एजुकेशन है, एजुकेशन के लिए जो 72-73 मे व्यवस्था थी 113.9 करोड की वह 112 5 करोड हो गई, कोआपरेशन मे 2 76 से 1 74 करोड हो गया, पब्लिक हैल्थ मे सवा 7 से कम होकर 6.7 करोड हो गया, एनीमल हसबेन्डरी मे 6 19 करोड से 5.45 करोड, कम्यनिटी डेवलपमेट, नेशनल एक्सटेशन सर्विस, लोकल डेवलपमेट वर्क्स पर 2 करोड से कम कर के 1 करोड 67 लाख कर दिया गया है। इन सब चीजो में कभी करने से यदि यह समझा जाता है कि देश के अन्दर जो हमारे लक्ष्य है ग्रेटर सोशल जस्टिस के या छोटे आदिमयो को ज्यादा फैसिलिटीज देने के वे पूरे हो रहे है, तो मुझे खेद है कि मैं इसे स्वीकार नही कर। सकता ।

पानी की उपलिबिध के बारे में क्या हम कोई लक्ष्य रख कर हर गाव के अन्दर पीने का पानी उपलब्ध कराने के बारे में निर्णय नहीं कर सकते थे ? एक वक्त था बम्बई में काग्रेस पार्टी के अधिवेशन में काग्रेस पार्टी के विभाजन के बाद जो प्रस्ताव इस सम्बन्ध में पास किया गया था, उसके शब्द मैं पढ़ता ह :

a sense of urgency in the implementation of drinking water programme so that by the end of the Fourth Plan no village should remain without this basic repuirement of human existence

श्री महाबीर त्यागी : यह इलेक्शन से पहले की बात है।

डा० भाई महावीर: उस समय चौथी योजना के अन्दर हर गाव को पानी देने की बात थी, लेकिन विधान नगर में उसके तीन साल के बाद जो स्टेटमट है वह क्या है—

Every possible effort should be made to provide facilities for at least 28,000 villages by April, 1974.

योजना का जो लक्ष्य था उसमे तीन साल बाद हम उसके एक बटा दस लक्ष्य पर पहुंचे हैं और इसमे भी 'एज फार एज पासिबिल' जितना सम्भव हो उतना किया जाय। यह हमारे बादों की हालत है।

श्री महावीर त्यागी : वह इलेक्शन में पहले का था, वह इलेक्शन के बाद का है।

डा॰ भाई महावीर भूमि सुधारो के सम्बन्ध में पटना में वह सत्तारूढ दल ने यह कहा था

All cultivable land available with the Government will be distributed to the land-less labourers before the end of 1971

72 गया और 73 के भी 71 गया. तीन महीने बीत गए और इसके बाद भी आज क्या हालत है, आन्ध्र प्रदेश में जितनी भिम फालनू निकली है सीलिंग के बाद उसमें से एक एकड भी डिस्ट्रीब्यट नहीं की गई है। बहुत सारे राज्य ऐसे है जहा कानुन बन रहे है और सरकार की तरफ से जवाब दिया जाता है कि डिफ्रेरेट स्टेजेज आफ लेजिस्लेटिक प्रासेमेज अभी तक उनकी है। यह स्थिति बताने के बाद आज इस बात पर आग्रह किया जा रहा है कि एम्प्लायमेट जैनरेट करने के लिए 5 लाख लोगो को रोजगार देने का फैसला किया गया है और उसके लिए 100 करोड रुपए की व्यवस्था हो गई है। इस तरह का फैसला 5 लाख लोगो को एम्प्लायमेट देने का पटना अधिवेशन के वक्त भी किया गया। उस 5 लाख लोगों को रोजगार देने के इरादे का क्या हुआ, लेकिन अब जो 5 लाख लोगो को रोजगार देने के सम्बन्ध में 100 करोड रुपए देने की बात की जा रही है, उस सम्बन्ध में मैं यह बता द कि रिजर्व बैक आफ इडिया की रिपोर्ट के अनुसार एक जाब किएट करने के लिए लगभग 7 हजार म्पए चाहिए।

भी एच० एन० बहुगुणाः किस तरह का जाव^२ डा० भाई महावीर : एज्र्केटेड जाब के लिए लगभग 7 हजार रुपए जाब किएट करने के वास्ते इनवेस्टमेट चाहिए। उस हालत में 5 लाख लोगों को जाब्स देने के वास्ते 350 करोड रपए का इनवेस्टमेट चाहिए। 100 करोड से कैसे होगा यह हम समझ नहीं पाए। इसका भी समाधान सरकार की तरफ से आ जाय।

श्री महाबीर त्यागी: बहुगुणा वता सकते है।

श्री एच० एन० बहुगुणा: हम वता सकते है। लेकिन ये बुरा मान जाएगे।

डा० भाई महाबीर: हम बुरा नहीं मानेगे, अगर आप बता मकते हैं तो बता दीजिए।

उपसभाध्यक्ष (श्री राम सहाय): आप मेहरवानी करके समाप्त करिए।

डा० भाई महावीर: ममय सभापित जी देगे, लेकिन अगर आप बता सकते है तो इसमे बद कर सौभाग्य की बात नहीं हो सकती।

मेल्फ रिलायेस की बात कही गई--मुझे पता नहीं है हमारे मबी इतनी जल्दी गुस्सा क्यो खाने लगते हैं, किस बात के कारण--इस बजट के भाषण में मेल्फ रिलायेस के लिए कोई सीधे तौर पर उल्लेख भी नहीं किया गया, लेकिन इतना उल्लेख आया है कि यदि आत्म-निर्भरता मही मप मे प्राप्त होनी है तो यह होना चाहिए, "उर्वरको, लोहा. इस्पात जैसी आयात की जाने वाली महत्वपूर्ण वस्तुओं का उत्पादन देश में काफी बड़े पैमाने पर जब होने लगेगा तब हम आत्म-निर्भर मही रूप मे होगे"। पर हम कब आत्म-निर्भर होगे, कब उर्वरको का हम इतना उत्पादन कर पाएगे[?] पिछले दिनो मे एक प्रश्न के उत्तर मे श्री बरआ ने बताया था कि हम कोई तिथि तय नहीं कर सकते कि हम अपनी उर्वरको की आवश्यकता कव अपने देण में पूरी कर मकेंगे। मैंने पूछा था यातिकी के बारे में कि 25 साल हो गये सिदरी को और कहा जाता

196

[डा० भाई महावीर]

है वि--हमारे फर्टि लाइजर कारपोरेशन के चेयरमैन कहते है कि--हम खुद फॉटलाइजर प्लाट लगा सकते हैं। लेकिन सब होने के बाद भी बाहर से कोलाबोरेशन करके लगता है तो कहते हैं कि ठीक हे हमारे यहा भी है टेक्नालाजी, मगर बाहर और बढ गई है। तो 25 माल के अन्तर हम थोड़ा सा बढे है, वाकी दुनिया वढ गई है, इसलिए हमे कोलाबोरेशन करना है। 25 साल के बाद कहा जाएगा कि दुनिया और भी आगे बढ गई है, फिर हमे कोलाबोरेशन करेंगे। हजारो साल के वाद भी हम वही के वही रहेगे। फिर देखिये, कोलाबोरेशन किन-किन बातों में होता है? महिलाओं के अधी-वस्न बनाने के लिए सरकार को कोलोबोरेशन एप्रव करना हो, यह सरकार की आत्म-निर्भरता की कल्पना में कैसे सही बैठता है? कम से कम मोटी अक्ल के हमारे जैसे लोगो को समझ मे नही आता। महोदय, फारन-एड अगर सचमुच कम करना है तो इन आकड़ो के बारे मे क्या किया गया है, यह मैं 'वजट ऐट ए ग्लास' मे से पाचवे पृष्ठ से पढ रहा हू।

1972-73 में विदेशी सहायता 373.76 करोड थी, 1973-74 में 399.61 करोड़ है । यह बढती हुई आत्म-निर्भरता है । फारेन-एड भी बढ रही है, लेकिन आत्म-निर्भरता भी वढ रही है । इन दोनो को हम एक साथ कैसे बढ़ा रहे हैं ? यह तो णायद सरकार ही बता सकेगी, मेरी समझ में नही आता। लेकिन नेट बोरोइग्ज मे भी बढोत्तरी हुई है, ग्रास बोरोइग्ज मे ही नही । पिछले वर्ष नेट बोरोइग्ज 251.97 करोड था और इस वर्ष 262-19 करोड है । नेट बोरोइग्ज भी बढे है, ग्रोम बोरोइग्ज भी बढे है, फिर भी दावा है कि हम आत्म-निर्भर हो रहे हैं और सरकार का बडा दृढ सकल्प है आत्म-निर्भरता प्राप्त करने का । महोदय, यह अपने देश का अपमान ही नहीं, अपने आपको घोखा देने की कोशिश की गई है। मैं नहीं समझता कि किसको धोखा देने की कोशिश हो रही है, किसको

धोखा देने का प्रयत्न हो रहा है। हम कहें कि दस साल के बाद हम इसके लिए प्रयत्न कर सकेंगे। लेकिन हम दावा यह करें कि हम बढ रहें हैं और साथ ही हमारे आकडे हमारे दावो को झुटलाने जाए, यह हमारे लिए अच्छी स्थित नहीं है।

एक्सपोटं स की बात कही गई। चव्हाण साहब ने कहा कि एक्सपोर्ट्म बढना चाहिए। लेकिन एक्सपोर्ट्स बढाने के लिए कादला को जो फी ट्रेड जौन है, उसकी जो स्लाने वाली हालत है, वह किसने की है ? क्या कादला के अन्दर परिस्थिति पैदा हुई, वहा के उद्योगपति जो वहा काम शुरू करने के लिए गए और अ। प अपने कारखानो मे ताला लगा कर चाबिया लिए घूम रहे हैं कि किसको दे, प्रधान मती को दे या गुजरात के मुख्य मत्री को दे। लेकिन 7-8 वर्ष के बाद हम उनकी मागो पर विचार कर रहे है, मलाह कर रहे है कि कमेटी, ऐडवाइजरी कमेटी, हाई पावर्स कमेटी रियरिंग ग्रुप या अन्य नए नए-ग्रब्द ढूढ करके हम वास्तविकताओं के ऊपर पर्दा डालने की कोशिश में लगे हुए हैं। एक्सपोर्ट्म को वढाने के लिए हमारे पोर्ट्स का विकास होना चाहिए, हमारे बन्दरगाहो का सुधार होना चाहिए । पोर्ट्स के बारे में आउट-ले कितना है ? पिछले साल 4.94 करोड था, इस साल 5.24 करोड है। शिपिग और टैकर्म पर पिछले साल 1.63 करोड आउट-ले था, इस साल 36 लाख है। क्या इससे हम अपने निर्यातो को बढ़ाने की आशा रखते है 🤚

एक आखिरी बात जो मैं कहना चाहना हू वह मिनव्ययिता के बारे में है। चव्हाण साहब ने व हा कि डेबलपमैंट ओर हाई वर्क के बगैर हम नरक्की नही कर सकेगे। लेकिन क्या हमने इकानामी के लिए केवल एक पासिग रेफरेस छोड़ कर कुछ किया? हर साल पामिग रेफरेस आता है कि नान-प्लान डेबलपमेट् एक्सपेडीचर को रोकने की कोशिण की गई है। लोगो से यह दिया जाय कि आप इसको मान ले। इसमे

क्या सत्पिट हो जाएगी? आप बनाइए कहा खर्चा कम किया गया [?] कहा आपने आयोजना से भिन्न मदो के अन्दर कोई कमी लाई ? मुझे कही दिखाई नही देता। तो मै एक बात की तरफ इशारा करता ह, महोदय, कि हम।रा जो एडमिनिस्ट्रेणन के ऊपर होने वाला खर्चा है, मेरे पास इस समय आकडे है, मित्रयों के ऊपर 5 करोड स्पए का वार्षिक खर्चा होता है मोटे तोर पर । फिर उनके पास मोटरो की कनारे होती है, उनके पास जो जो अहम कार है, सेना, ए० डी० सी०, पुलिस, आर्मी, सेकेटरीज, गार्डस, प्लाट गार्डनर्स, ये सब होने के वाद कार आती है, बगैर ड्यटी उनके लिए। फिर कोई कस्टम ड्यूटी उनको नहीं देनी पडती जो व्यक्तिगत उपयोग के लिए, या परिवार के लिए या दोस्तो के लिए सामान बाहर से मगवाये। फिर इटस्टेनमेट के लिए लगभग सवा 3 लाख २० तमिलनाडु मे, 5 लाख रु०, महाराष्ट्र मे, पौने 4 लाख रु० वेस्ट बगाल में इनकी पॉमटेड है। फिर इनके लिए किस तरह के निवास का प्रबन्ध है। शाहजहाँ ने जो महल वनवाया था अहमदाबाद मे उसमे हमारा गवर्नर रहे, बगलौर में जहाँ ब्रिटिश रेजिडेट रहता था वहाँ हमारा गवर्नर रहे । भुवनेश्वर मे 33 कमरोका गवर्नर का राज्य भवन है। बम्बई के अन्दर 19 हैक्टर में बना हुआ राज भवन है। कलकत्ता में 64 हैक्टरों का राज भवन है इन 64 कमरों के अन्दर राजपाल क्या करते हैं, मैं नहीं जानना।

लखनऊ में नवाब के महल में राज्यपाल रह रहे हैं। मद्रास में ब्रिटिश गर्वनंर के 260 एकड में फैले हुए राज भवन में हमारे गर्वनंर रहे हैं गोवा में जहाँ पूर्वगीज गर्वनंर जनरल रहना था वहाँ पर हमारे ले० गर्वनंर रहने हैं। यह स्थिति क्या इस बात को प्रगट नहीं करती कि यहाँ पर जितनी सादगी आनी चाहिए, जितना कम खर्ची किया जा सकता है

उसको करने के लिए सरकार कोई यत्न नहीं कर रही हैं।

प्रधान मती जी इस पर नाराज जरूर है। अभी वेडडी यात्रा पर गई उसकी एनिवरसरी पर और वहाँ उन्होने फिर विरोधी दलो को कोसा और कहा कि विरोधी दल जो है वे केवल विरोध के लिए विरोध करते है। डडी मार्च जहाँ गाँधी जी चले थे वे वहाँ चल कर के आई, क्या इससे गाँधी जी का जो अनुकरण है वह हो गया ? यहाँ पर जो पुराना विडला भवन था जहाँ आखिरी गाँधी जी ने याता प्रार्थना सभा के लिए, वहाँ पर उनके पद चिन्हों को बचा कर रखने की कोशिश हो रही है। क्या गाँधी जी के पद चिन्हो को बचा कर रखने से गॉधी जी के आदर्श इस देश के अन्दर जीवित रहेगे ? वैसे तो गॉधी जी के खडाऊ भी है। उनका चरमा भी। है। वह चश्मा लेकर के अगर मै यह सीचू कि मुझ को गाँबी जी की दुष्टि प्राप्त हो गई तो इससे बढ कर मुखंता क्या होगी। परन्त्, महोदय, मै यह कहना चाहता हूं कि गाँधी जी की बची हुई भौतिक वस्तुओ को पकड कर के या जहाँ वे चले थे वहाँ पर चल कर के उनके ग्रादर्श को जीवित रहने का प्रयास बेमानी है । वास्तविकता यह है कि अगर हमारी सरकार स्वदेशी को महत्व दे सकती है या मादगी को महत्व दे सकती है या मनप्य की महत्ता को स्वीकार करके गारी योजना के केन्द्र में मनुष्प को बिटा सकती है तब तो कहना चाहिए कि गाधी जी की शिक्षा हमने कुछ प्राप्त की, नही तो अगर हम ऐसे है कि एक व्यक्ति के ऊपर सैकड़ो जिम्मेदार लोगो की तरफ से भ्रष्टाचार के आरोप भी लगते रहे, फिर भी हम उसके खिलाफ जाच करने से डरे, व्यक्तिगत कमजोरियो और दोषों को छिपाए, उन पर पर्दा डालते रहे, तो इससे हम समझते है कि हम गाधी जी की आत्मा को सनुष्ट नही कर सकते।

महोदय, मेरा निवेदन यह है कि आज सरकार बिल का बकरा बनाना छोड़े, बिल का बकरा ढूढ़ने की कोशिण छोड़े और अपनी असफलताओं को, अपनी कमजोरियों को स्वीकार करें और बजट के अन्दर जो इन कमियों को दूर करने का प्रयास हो मकता था, उसकों करने का प्रयत्न करें।

अनाज का सरकारीकरण किया जा रहा है। राजनैतिक निर्णय करके इसके उपर सरकार जोरों से चल रही है, लेकिन यह नहीं बताया गया कि इससे हित किसका होगा। क्या इससे किसान का हित होगा जिसको आज वाजारों में जा कर ज्यादा में ज्यादा कीमत मिल सकती है ? आप मानोपली प्रोक्योरमेट करके किसान को एक कीमत देगे और उसको उसी पर बेचना पडेगा । उपभोक्ता को जो अनाज मिलेगा वह कैमा मिलेगा, यह हम नही जानते । उसको अनाज घटिया भी मिलेगा और महर्गा भी मिलेगा और इसके लिए 500 करोड रु० लगेगे या 1.500 करोड रु० लगेगे या 3,000 करोड़ रू० लगेगे. कई तरह के आकडे है. सरकार की तरफ से भी कई आकड़े आ रहे हैं। इतना रुपया खर्चा करके क्या इस गरीव देश के पास इतनी पूजी है कि इतना रुपया केवल अनाज के व्यापार के लिए हम उसके अन्दर फंसा कर रख ले ? मै समझता ह कि सरकार को व्यावहारिक दृष्टि मे ममस्याओं को सही दिष्टकोण से देख कर उनका सही निदान करने का यत्न करना चाहिए। इस वजट के अन्दर दुर्भाग्य से ऐसे कोई लक्षण दिखाई नहीं देते । इस वास्ते बड़े दु:ख के साथ मैं इस बजट के इन दोपों की ओर ध्यान दिलाना अपना कर्त्तव्य समझता ह और अगर इस ध्यान दिलाने में हमारे मित्र श्री गणेश को कष्ट हुआ है तो उसके लिए मै क्षमा चाहता हूं।

श्री के० आर० गणेश: मुझे कोई कप्ट नहीं हुआ । सिर्फ कष्ट यह हुआ कि इतनी भारी स्पीच के बाद फिर आ गए इस पर कि फूड ग्रेन ट्रेंड नहीं लेनी चाहिए। तो फिर कैसे समस्या हल होगी? आखिर, उनका जो असली मक्सद है उसी पर आ गए। इससे समस्या हल नहीं होगी।

डा॰ भाई महावीर : फूड ग्रेन ट्रेड ओवर करनी चाहिए या नहीं करना चाहिए, मैंने यह शब्द नहीं कहें । (Itnterruption) मैंने जो कहा उसे सुनिए। आपको अपने कानों पर जितना भरोसा करना चाहिए, उससे ज्यादा आप कर रहे हैं। मैंने कहा कि आप यह किस के हित में कर रहे हैं. यह बताइए। क्या ग्रोवर के हित में यह है, क्या कज्युमर के हित में यह हैं। आप सारी इकोनामिक पावर अपने हाथ में रखना चाहते हैं ताकि जो आप में डिफर कर आप उस का गला घोट सके।

श्री महाबीर त्यागी: मेरी एक प्रार्थना यह है कि आप मेहरबानी करके मिनिस्टर साहब को यह हिदायत कीजिए कि वह इस तरह से दखल न दे जिम्मेदारी के माथ चीजो को सुने, सब के साथ मुन ले और जब जवाब दे तो उम का जवाब दे दे ।

श्री के अार गणेश: बीच मे नहीं. आखिर में मैंने अपनी बात कही है। शायद आप को मेरे दखल देने परही इतना वह होता है। (Interruption)।

डा० भाई महावीर आप ने जो किया है उस का बदला हम भी दे सकते हैं। आप ने जो इटरेप्शन किया है वह हम समझते हैं।

श्री महावीर त्यागी : मैं समझता हू कि मिनिस्टर को अपनी डिग्मिटी मेण्टेन करनी चाहिए। इतने सारे और भी मिनिस्टर है।

श्री उपसभाध्यक्ष (श्री राम सहाय) अब आप खनम की जिए। श्री के अगर जगेश मेरा एक पर्सनल एक्सप्लेनेशन है। भाई महावीर अपनी स्पीच खत्म कर चुके थे ओर खत्म करने के बाद उन्होंने कहा कि मुझे अगर वह बात ठीक न लगी हो, कष्ट हुआ हो तो वह माफी चाहते हैं। मैंने उनके खत्म करने के बाद कहा कि आपकी बात को म सुन चुना है।

(Interruptions)

श्री महाबोर त्यागी : अगर आप बर्दाक्त कर लोगे तो क्या होगा ।

श्री के अपर गणेश मेरेखडे हा जाने मे आप को तक्लीफ हा जाती है।

श्री नवल किशोर (उत्तर प्रदेश) उप-मभाव्यक्ष महादय म दरख्वास्त करुगा अपने मित्र बहुगुणा जी म कि थाडा-सा अपना हुम्ने इखलाक मिनिस्टर साहब का दे दे ।

श्री एच० एन० बहुगुणा: वह आप के हिस्से में चला गया हे ।

SHRI H. M TRIVEDI (Gujarat) with all the heat that has been generated, I wonder whether a quiet soul like me is going to be listened to However, before I come to the Budget, I would like to refer to a very important subject, which has cropped up only lately and that is the external value of the rupee In 1966, we voluntarily devalued the rupee by $57\frac{1}{2}\%$ this was done under international pressure, devaluation acquired a bad political odour The Finance Ministry however, has consistently desired to fix a realistic value of the rupee and in fact, since 1966 it would appear that, although unannounced there has been a process of practical devaluation of the tupee by 20 per cent. In August, 1971, the USA suspended convertibility of the dollar It was clear that all major currencies would float upwards against the dollar Indian then chose to link the rupee to the dollar on the specious plea that Government fivoured fixed parity which gave a constant value in terms of gold Subsequently in December, 1971,

the monetary crisis was resolved by the Smithsonian Agreement which fixed new currency parities India then changed horses and linked the tupee to the poundnot the old pound which was worth Rs 18 but the last value of the floated pound which was Rs 18 966 The rupee was in effect devalued by 54 per cent At that time the practice of expressing the value of the tupee in terms of gold was abandoned 1972, the June pound was again floated. It was obvious that it would float downwards The Government then chose to retain the pound-rupee link so that the tupee would float downwards In doing, so, it abandoned its declared preference for fixed parities and tied the rupee to the only major currency which In effect it is clear that the was afloat net effect of these three events has been to devalue the tupee by nearly 20 per cent This is clear from the fact that the dollar which used to be worth Rs 750 in early 1971 is now worth Rs 7 61 of the devalued dollar

We are now faced with another currency crisis with the joint float by the EEC except the pound against the dollar I have referred to this subject because I would like to make a suggestion It has been suggested that the link between the rupee and the pound should be abolished. I am afraid this is easier said than done India is concerned, the pound happens to be the only currency in which we will have sufficient reserves to use as the intervention currency for settlement of our international transactions. It has, however, surprised me that the Reserve Bank has been unwilling to use the 2 1 per cent band on either side of Rs 18 80 which Government had permitted This monetary crisis will continue I doubt whether any common action by devoloping countries as a group in this situation is possible. To protect our own interests we are left with only two. alternatives (1) to operate a dual exchange rate system if we can competently manage it, that is, mainly to protect the intrinsic value of our bilateral rupee trade or (2) to operate a rupee floating in sympathy with the pound but with an operative band on either side such as has been thought of

Coming to the Budget proper I trust the hon Minister will not mind my drawing

[Shri H M Trivedi]

attention to some disturbing features. It appears that of the total receipts both on revenue and capital account in 1973 74 7 300 crores, of something like Rs Rs 3,000 crores in both accounts are civil expenditure, Defence expenditure is Rs 1,600 crores, leaving in effect, Rs 2,700 crores for what may be called, essentially development expenditure The surplus on revenue account is down to Rs 37 crores in 1972-73 For 1973-74 it is only 79 crores of rupees The capital deficit in 1973-74 is anticipated at Rs 414 after much larger gross market borrowings of Rs 880 crores against Rs 770 crores in 1972-73 The obliteration of distinction between revenue and capital receipts and expenditure side has led to the disastrous consequence of taking the lid of control on revenue expenditure of non-development character Resources raised by taxation are indiscriminately used for either revenue or capital budgetary distinction is now no more than a formality of classification by budget heads The inevitable corollary is that even deficit financing is raised, deficit finance te sources raised by deficit financing are also used for non-developmental expenditure

The most important sector in terms of its budgetary implications on our economy is agriculture What is happening this sphere ? There are essentially four main aspects as far as agriculture is concerned-production, procurement, distribution and prices On the production front after series of good harvests we are unfortunately faced with a drought The green revolution has touched only There has not been any breakwheat through in rice or other coarse grains For fifteen years now the production of pulses and oilseed has remained stagnant The green revolution has touched only some States Its benefits have not spread widely There is no break-through in jute and only a minor break-through in cotton one major failure of rains and production the entire economy goes out of gear while the settlement of several inter-State river disputes has been pending for over fifteen years One can only pray that the coming rabi and kharif crops will yleid more is the picture on the side of procurement. Against a procurement target of four million tonnes, hardly 2 3 million tonnes will In coarse grains, probably be procured out of a total production of something like 16 to 17 million tonnes, only 150,000 tonnes will probably be procured Sii, in the middle 60s procurement was sustained by a compulsory levy of grains on holdings above a certain size. The suggestion to bring back the producer-levy has been repeatedly made but the Agriculture Ministry continues merely to exhort the States for efficient procurement. The question of reimposing the producer-levy has been side-tracked. With an overall stock of something like 5 million to 6 million tons procured and 2 million tons of import, even a partial failure of the monsoon can lead to grievous consequences when we had a 9 million tons stock the Government is unable to exercise a stabilising influence on prices. It could have done so if it had not haphazaidly released stocks to be taken up by traders and merchants for hoatding. No stringent action was taken against hoarding. The availability now in the free market of food at fancy prices is indicative of this phenomenon

On the distribution front, the system has already shown signs of stress in the recent past. It has occasionally broken down in pockets. The increase in the offtake from the public distribution system from 7 I million tons in January-November 1971 to 96 million tons in January-November 1972 is accounted for by traders and rich farmers with holding stocks from the market and not from the success of the distribution system The takeover wholesale trad grains, while ın measurC would welcome sei ve the purpose only if the machinery implementation is fully for geared and the surplus States play the game It is confined only to marketed surplus and not marketable surplus, which immediately gets related to price. And finally, what is the situation on the price front? The failure last autumn to adjust the procurement place of wheat as recommended by the Agricultural Prices Commission indicates what is in store in the future when production is lower and the base-level of prices itself is higher The Economic Survey tells us that the prices of foodgrains can be controlled only if procurement prices are controlled and issue price is raised

there any possibility of either of these wise dictums being implemented? With foodgrain prices having already risen by 16 1 per cent in the current year, within anxiety to acquire at least a workable emergency stock, with surplus States and rich farmers demanding their price, the net result is likely to be a further increase in foodgrain prices The subsidy to the Food Corporation was raised in 1972-73 from Rs. 100 crores to Rs.117 crores revised and is placed at Rs. 130 crores in 1973-74 In fact it may end up at a much higher figure. Viewed overall the picture on the foodgrain front demonstrates a lack of political will and courageous exercise of political power Even if the continues to be significant political power base of the party, there is no reason why we should not be able to cajole or pressurise it rather than be led by the nose by it.

The second aspect I would like to touch upon is the Plan outlay. It is stated that taking the Central Plan and State Plans together, the Plan outlay in 1973-74 is Rs. 4,356 crores against Rs, 4,011 crores in the current year. It is also stated that the Plan provision in the Budget of 1973-74 taking Central and Union Territories as well as Central assistance to State Plans is Rs. 2,844 crores against Rs. 2,624 crores in 1972-73. These figures have been accepted by several speakers without questioning and they have been hailed On the face of it, they seem to indicate an increase. A much closer analysis of the Budget figures indicates that the allocation for specific for social justice is only programmes Rs. 125 crores for 1973-74, the same as in the current year. Adjusted for price rise, it represents a reduction in real terms. A separate allocation of Rs. 100 crores has been suggested for creation of half a million jobs and Rs. 150 crores have been allotted for advance action on the Fifth Plan not clear in which sectors this is to be spent It is also not clear as to what is to happen to the many Fourth Plan programmes Mr. Vicewhich are now incomplete Chairman, the fact is that the Central Plan outlay including Central Plan plus Central assistance for State and Union Territories as a proportion of the total revenue and capital receipts of the Central Government will, in fact, decline from about 40 per cent in 1969-70, the first year of the Fourth Plan,

to 38 per cent in the last year of the Fourth Plan. Excluding the Rs. 100 crores for employment generation and Rs. 150 crores for advance action the outlay in the Central Plan in 1973-74 is Rs. 1,674 crores compared to Rs. 1,787 crores in the current year, a cut of about 7 per cent. The allocation for power, industry, minerals and transport is Rs. 1,054 crores compared to Rs. 1,098 crores in 1972-73. The proposed investment in 1973-74 in four major Ministries, namely Heavy Industry, Industrial Development, Petroleum and Chemicals and Steel and Mines, is Rs. 488 crores only compared to the revised estimate of Rs. 602 crores for 1972-73, a decline of practically 20 per cent. The allocation to the shipping Development Fund is placed at Rs. 61:14 crores against Rs. 45:50 crores revised for 1972-73. This additional allotment does not even take care the rise in prices of ships between the two years. In fact, with allotment the tonnage acquired in 1973-74 will be less than that acquired in 1972-73. It seems to me, Mr Vice-Chairman, that the Plan outlay in the last year of the Fourth Plan does not constitute a very happy augury for the start of the Fifth Five Year Plan.

Sir, the Finance Minister has stated that he gives the highest priority to containment of inflationary pressures. Let us examine the hudgetary figures. of Rs 550 crores in the revised estimates does not show the real inflationary impact of Government expenditure. Repayments by parties other than the States and Union Territories were Rs. 530 crores revised against a provision of Rs. 269 crores in the Budget of 1972-73. In other words it yielded something like Rs. 190 crores from parties other than States and Union Territories. Rs. 200 crores of bank finances were funnelled in via the Food Corporation. A more reliable index than the budgetary deficit of the inflationary pressures operating in the economy is the expansion of net bank credit to Government. Sir, it has been repeatedly stated that 1971-72 was as extraordinary year with influx of refugees and war with Pakistan. This I think is dominantly true but that does not explain the whole truth. The aggregate money supply and total monetary resources were bulging continuously for

[Shii H M Trivedi]

three years from 1969-70 to 1971-72 when the rate of growth of real national income was declining Taking the three years together the money supply with the public and the total monetary resources rose by 40 per cent and 48 per cent respectively. In the same period national income at 1960-61 prices rose by only 13 per cent and the per capita income by only 6 per cent During the current financial year up to February 9, expansion in money supply with the public is Rs 786 crores against Rs. 722 crores in the corresponding period of 1971-72. The unprecedented growth of net bank credit to Government which was Rs 973 in 1971-72 is surpassed in the current year where the net bank credit to Government is Rs 1,209 crores Even Reserve Bank credit in 1972-73 is Rs 671 crores compared to Rs 493 crores in 1971-72 Mr Vice-Chairman, I am afraid we have completed a rather vicious circle of Reserve Bank credit to Government, surfeit of liquidity with commercial banks, relatively slack demand for bank credit from the commercial sector, with Government mopping up liquidity by borrowing from commercial banks and finally commercial abanks turn unloading Government securities on to the Reserve Bank What is the effect of this mode of financing? It has led to a substantial rise in prices which is already too well-known for me to narrate. Is this trend likely to be arrested? I doubt it Firstly, the proposed excise levies would lead to a sympathetic rise in prices of goods not subjected to Secondly, deficit financing will play its role Thirdly, the wholesale'trade in foodgrains will require a considerable expansion of bank credit The only slender hope seems to be a good harvest, a reasonably good distribution system and industrial production maintaining the 7 to 8 per cent growth If these things happen, the use may then be confined to 6 to 8 per The projection by Government spokesman of 0.4 per cent is wholly unrealistic I would now like to touch upon the subject of Centre-State financial rela-The current year's account of the Central Government were upset by having to provide to the States Rs, 150 crores for minor irrigation under the emergency programmi and Rs 220 crores in place of

Rs 75 crores for natural calamities there was a further assistance for closing - the non-Plan gaps In spite of the Centre's effort to bridge the non-Plan gaps of certain States, the overdrafts of the States continued to rise They were cleared by "ways and means advance," of which only a small portion has been cleared But the recovery of the balance Rs 421 crores has been transferred as a deficit to the Centre is a continued pressure for subventions from the Centre to meet not development but non-Plan expenditure Several States have already presented their Budgets like Rs 250 crores deficit Something Budgets have been presented by the different None of them has made any effort at further resource mobilisation With the appointment of the Sixth Finance Commission, all of them are engaged in evolving sophisticated arguments for a parochial pursuit of increased subventions from the Centre and altering the formula Sir, this is another for Central assistance illustration of a lack of political will on the part of the Centre

Practically for half a century there has been no innovation in our tax system Revenues come from customs, excise, income and corporate taxation. Even within the taxation system there are no innovations. It is commonly suggested that the limits have been reached. One may or may not subscribe to this view. The several suggestions of the Wanchoo Committee deserve full consideration.

The present flat rates of income-tax, seemingly progressive in incidence as a table, are, in fact, slowly transferring the fixed income groups in the middleclasses to the lower middle-classes and the lower middle-class into the poor Fiscal policies appear to favour the old upper class way of life and penalise the middleclass and the fixed income groups Silk yields nothing to the excise collector, but art silk fabrics are liable to duty. The rich can have carpets and mahagony in their homes, but lincleum, plastics and plywood are subjected to duty Su, tax exempt educational allowances and medical expenses are better than the provident fund and life insurance inducements offered in the Budget

209

The Finance Minister has suggested stiffer rates of income and wealth taxes for Hindu undivided families having one or more members with independent incomes The Wanexceeding the exemption limit choo Committee has clearly stated that the Hindu undivided family is really a device avoiding taxation The simple and straightforward solution of abolishing the Hindu undivided family as a unit of assessment and the adoption of the nuclear tamily hinted at by the Prime Minister in the Budget of 1970-71 has not been adopted I wish it was adopted The Raj Committee also favoured this amendment It seems to me that this amendment will be neutralised by Hindu undivided families being further divided and sub-divided into smaller units

Sir the major recommendation of the Raj Committee was the agricultural holdings tax and not the partial integration of agricultural and non-agricultural incomes for taxation Inspired reports were published suggesting that the agricultural holdings tax was not practicable. I can only hope that this major recommendation has not been sidetracked It was previously argued that there was difficulty in taxation of agricultural income because it required a constitutional amendment The Rai Committee's recommendation does not require such an amendment The assessment of rateable value of the agricultural holding is only a step further to the inquiry which is necessary for implementing even the land couling legislation Without this source of revenue in the future, the Plan resources cannot be raised We can only hope that the proposed Taxation Laws (Amendment) Bill will take care of this suggestion

The further set of concessions to industry for going to the backward areas are not likely to work The existing concessions have not been availed of, and are, in fact, abused We are already told by the industry that the new concessions are not enough untill the Government provides the entire infra-structure similar to developed There is little doubt that the private sector industry will not go to the backward areas except on the basis of a coercive industrial licensing policy. So long as the industry is allowed to be established without restraint in develop areas without counterpart investment in the backward areas. the backward areas will remain undeveloned

Sir, the Finance Minister has given an indication that as a substitute for development rebate an initial depreciation allowance of 20 per cent is intended to be given for selected industries for plant and machinery acquired after May, 1974. In this particular case, I would like to refer to one particular industry, shipping, of which I Let me state have intimate knowledge rightaway that the proposed concession is entirely inadequate as far as shipping is The Finance Minister indicated that the concession is to be spelt out in separate legislation I hope that he will then adopt the unanimous recommeddation of the statutory National Shipping Board permitting to shipping depreciation on replacement cost or free depreciation to the extent to which profits in a particular Except on that basis the target year permit and tonnage in the Fifth Plan will be entirely unattainable

Sir, in conclusion, I would not want to attempt a definition of socialism But let us admit that we are not engaged yet in altering the basic property relationships in society or controlling the means of produc-But even to the extent to which we wish to increase the marginal consumption of the poor I suggest that control on prices and control on inflation are a must in the coming year

श्री भूषेन्द्र नारायण मडल (बिहार) उपसभाध्यक्ष जी, जो बजट अभी इस सदन के सामने प्रस्तृत किया गया है, उसे प्रस्तुत करते हए वित्त मत्री ने अपना बहुत दृख जाहिर किया कि आज देश के गरीबो को बहुत कप्ट है। कप्ट का कारण उन्होने बतलाया कि यहां जो सूखा पड़ा उसके पहले जो हिन्दुस्तान में लडाई वगैरह हुई, इस सबके कारण मे यह स्थिति आज हम लोगो को भुगतनी पड रही हे। देश में महगाई बहुत बेंगी बढ़ गई है ओर यह महगाई कैसे रोकी जाए गरीबों की तकलीफ को कैसे दूर किया जाए इसके लिए उन्होंने अपनी कुछ स्कीम [श्री भूपेन्द्र नारायण मण्डल]

रखी है, कुछ स्कीम तो पहले से चली आती थी, कुछ नई स्कीम भी जो उसमें उन्होंने जोडी है। उसके लिए भी प्रोवीजन किया गया है। लेकिन असल मामला आज जो देश के सामने है, वह इफ्लेशन का है। डेफिसिट फाइनेसिंग होगा तो इफ्लेशन होगा और उस पर अगर मनी सप्लाई वैसी हो जाए तो इफलेशन और भी बेशी जाएगा। वहीं काम इस देश में होता गया है। एक तरफ तो प्रोडक्शन जितना बढना चाहिए था उतना नही बढा, दूसरी तरफ मनी सप्लाई को बढाया गया है और बजट में डैफिसिट फाइनेसिंग किया गया है और इस वजह से देश में यह तकलीफ हो गई है। उस तकलीफ का क्या चित्र है, इसके बारे में मैं कह सकता हु कि इस साल सभी वस्तुओ का दाम बढ गया है। जब कि 1961 में 100 पाइट था, वह बढ करके 1972 मे 13.7 हो गया । खाने की चीजो का दाम 19.5 बढ गया। दाल का 25.1 बढ गया। चीनी का 38.5 वढ गया। पेय तम्बाक् का 20 5 बढ गया। यानी जितनी चीजे गरीब से गरीब आदमी अपने इस्तेमाल में लाना है उन सारी चीजो के दाम इतने बेशी बढ गये जिस की वजह से लोगो को असीम कष्ट इस बीच मे भोगना पडा है।

फिर इधर इडिस्ट्रियल सेक्टर ओर ऐग्री-कल्चर सेक्टर, दोनों का उत्पादन भी कम होता चला गया। उसका नतीजा यह हुआ कि हमारी राष्ट्रीय आय भी बराबर कम होती चली गई। जो राष्ट्रीय आय 1969 में 7 1 परसेट बढ़ी वह 1970 में 4 8 परसेट रह गई आर 1971 में 2 9 परसेट रह गई ओर 1972 में उससे भी कम यह हमारी राष्ट्रीय आय की हाखत हुई। जिस देश में 2 5 प्रतिणत आदमी प्रति वर्ष बढ़ते जाते हैं उसमें अगर इकोनामिक ग्रोथ न हो तो क्या उसका नतीजा हो सकता है यह भली भाति समझा जा सकता है। उस पर अगर महगाई बेशी बढती जाय उसमे और भी लोगो का कितना कष्ट बढ जाता है यह भी भली भाति समझा जा सकता है।

इस देश के गरीब के बारे में जो कुछ मुझे मालूम है उसमे मालूम पडता है कि इस देश मे आज भी 20 हजार बच्चो की मृत्यु प्रति मास पोष्टिक आहार न मिलने के कारण हो जाती है। 10 आदमी में 4 आदमी ऐसे है जिन की महावारी आमदनी देहात मे 15 रु० और शहर में 24 रु० होती है। बिहार और यू० पी० दोनो मिला करके जिन को अत्यत गरीब कहते है जो कि 40 परसेट के अन्दर गरीब आते है उनको अगर 100 मान लिया जाय तो बिहार और यु० पी० में ऐसे गरीबो की प्रतिशत सख्या 30 परसेट है। एक एक राज्य का लिया जाय तो उडीसा मे वैसे गरीबो की सख्या 64.7 प्रतिशत है। अरुणाचल में 57 4 प्रतिशत है, नागालैंड में 52 9 प्रतिशत है ओर बिहार में 49.4 प्रतिशत है। जमीन मिलकियत की यह हालत है कि जो खेती करने वाले आदमी है उनमे सात करोड किमान बेजमीन के है। 10 परसेंट होल्डिग ऐसी है जो एक एकड से भी कम है। जब कि अमरीका में 5 परसेट जो खेती करने वाले आदमी है वे प्रति आदमी पर 42 सो डालर उपज करते है और हिन्दुस्तान मे जो 73 परसेट ऐग्रीकल्चरल लेबर कोर्म है वह 80 डालर ही सिर्फ उपज कर सकता है।

भिर हमारे यहा घर की हालत यह है कि मो मे 27 आदमी के पास कोई घर ही नहीं है। देश मे जो गाव है उनमे साढे 6 करोड़ घर है जिनमे 5 करोड़ से वेशी घर ऐसे है जो रहने लायक ही नहीं है। बम्बई जैसे शहर मे जो सेसस किया गया तो देखा गया कि वहा पर 5 फ्लेट में से 4 क्लेट में सिर्फ एव आदमी के लिए 25 स्क्वयर फिट जमीन है। और जेल में जो स्पेस दी जाती है किसी एक कैदी को वह 40 स्क्वयर पीट होती है। इस तरह की

214

[13 MAR, 1973] इस प्रकार के हैं। उन में बच्चों के लिए पोषक आहार का कार्यक्रम है गरीबो की जलपूर्ति की कुछ योजनाये है, औद्योगिक कर्मचारियो के लिए सामाजिक सुरक्षा के लिए, ग्रामीण रोजगार की योजनाये है, शिक्षित और अशिक्षित बेकारों के लिए विशेष रोजगार की व्यवस्था गदी बस्तियोका सुधार और गावों में घर बनाने के लिए गरीबों के लिए जमीन की व्यवस्था, गावों में जलपूर्ति आदि के लिए 125 करोड़ रुपये रखे गये है। इसके अलावा 518 करोड जो पश्लिक इटरप्राइज सेट्रल गवर्नमेट के है उनका इटरनल वचन है। 519 करोड रुपये जो है वह भी छोट दिया गया है उन्ही लोगों के लिए। इस तरह से बेशी रुपये उनके पास रहेगे जिससे वह अपना इतजाम कर सकेगे।

हालत देश की है और उस का इकोनामिक मैनेजमंट जिन लोगों के हाथों में है उन लोगों ने जिस इग का प्रवन्ध गरू से आज तक किया है उस का यह नतीजा निकला है कि आज भी इस देश में समस्याये हल नहीं हुई है। अंग्रेजों के जमाने में इस देश से जितना धन बाहर जाता था, आज भी देश मे धन का ड्रेन होना बद नही हुआ है, बल्कि वह पहले से कही अधिक बह गया है। एक किनाब हम ने देखी थी जिस से माल्म हआ कि 600 करोड से कुछ ज्यादा रुपया नेट एक साल मे विदेश चला जाता है। हम समझते है कि हमारी राष्ट्रीय आय का जो हिस्सा 1947 मे बाहर जाता था उस से कही ज्यादा हिस्सा इस समय भी इस देश से बाहर जा रहा है। मैने जिक्र किया था वित्त मत्नी जी के सामने इस बात का एक कमेटी में और उन्होंने कहा था कि वह उस बारे मे फीगर्स सप्लाई करेगे और मै चाहता ह कि इस बजट के सिलसिले मे वह फीगर्स क्या है यह बताया जाय। 1947 में जो रुपया (धन) ड्रेन होकर बाहर चला जाता था, उस तरह से आजकल कितना बाहर जाता है उसके फीगर्स आप हमे दे दे और देश की नेशनल इन्कम का वह कौन सा हिस्सा है यह हमें मत्री जी वतलावे। 1963 से लेकर 1972 तक जो महगाई हुई है वह अमग्न करीब 40 परसेट के हिसाब से दूसरे देश मे हुई है, लेकिन हिन्द्रस्तान मे वह महगाई 80 प्रतिशत हो गयी है और खाने की जो चीजे है उनमे महगाई बहुत ज्यादा है, वह करीब-करीब 95 प्रतिशत हो गयी है। 1924 करोड रुपये का प्लान में प्राविजन किया गया है केन्द्रीय सरकार के लिए और जो केन्ट्र से राज्यों को मदद में मिलेगा वह 810 करोड की रकम है और युनियन टेरिटेरीज के लिए 110 करोड की रकम है कुल मिलाकर 2844 करोड़ स्पये के प्लान का यह बजट है। गरीबो के लिए जो स्पेशल काम करने के वायदे किये गये हे वह है जरूरतमदो और गरीबो की भलाई के लिए और आर्थिक, सामाजिक याय के लिए और कुछ कार्यक्रम जो रखे गये है वह

अब मै आपसे यह अर्ज करना चाहता ह कि इस देश में जो इतनी महगाई है इसका क्या कारण हे. क्या इसका कारण सिर्फ वही है जो कि कहा जाता है कि पैदावार कम हुई ! वही कारण है या दूसरा भी कारण है ! लेकिन हम समझते है कि सिर्फ वही कारण नहीं हे क्योंकि इधर जो अन्न की पैदावार हुई थी वह 108 मिलियन टन्स थी उसके बाद 104 मिलियन टस हुई और लास्ट मे जो 100 मिलियन टस हुई उसके बाद मे जो जमा किया गया था वह अन्न भी सरकार के पास में था, फिर भी जिस इंग से महगाई आई इसका क्या कारण हुआ। इसका एक कारण तो यह है कि रुपये का बहुत प्रसार हुआ और द्सरा कारण यह है कि अन्न को बाटने के लिए देहातो मे जो सरकारी मणीनरी चाहिये वह मशीनरी ठीक से काम नहीं करती थी ! काम ठीक से क्यो नहीं करती थी उसका भी कारण है । चिकि- जानवुझ कर फडकारपोरेशन के जरिये ऐसा किया जाता था कि जब वहा मे अन्न निकाला जाता था तो उसे निकाल करके उस मशीनरी के जरिये से, फेयर प्राइस शाप्स के जरिये से, वह गरीबों के पास नही पहुचाया जाता था बल्कि वह भण्टाचार से [श्री भूपेन्द्र नारायण मण्डल]

बनिया के यहा चला जाता था ओर पिर वहा से ब्लैकमार्कट में उन चीजो की बिकी होती थी ओर इस तरह से और भी मुनाफा उनको हुआ करता था। जो हिन्द्स्तान का पजीपति हे उसको क्यो इतनी छट दी जाती है कि इतना मनाफाखोरी करे। इसका कारण है। आज जो सरकारी पार्टी है वह सरकारी पार्टी अपनी पावर को रखने के लिये पजी-पतियों से चनाव के टाइम में या दूसरे टाइम में जो पंसा लती हे उसी के बदले में इतनी छट देती ह, नहीं तो कम्यनिस्ट कट्टी वगैरह म भी डेफिसिट फाइनेसिंग होती है. हैबी इडस्ट्रीज को करने के लिये वहा भी ऐसा करना पड़ना हे लेकिन जब चीजो की शार्टेज रहती है तो उस वक्त जो इतजाम किया जाता ह उस इतजाम के जरिये से जो स्केयर्स चीजे है वह करीब-करीब सभी लोगो को पेयर प्राइस गाप से थांडी बहत उचित मुख्य पर मिल जाती हे लेकिन यहा पर जानबुझ कर प्जीपतियों को मोका दिया जाता है कि दाम बढाकर के तुम लोगों को लटो। इस तरह से उनकी पुजी भी बह जाती है और दूसरी ओर जो सरकारी पार्टी है वह भी अपना काम चलाने के लिय उस प्जी का इस्तेमाल करती है। यह एक प्रधान कारण है जिस वजह से हिन्यस्तान मे आज इतनी महगाई हो गई हे और जिससे कि सभी लोगों को आज कर्ट हो रहा है।

DR M R VYAS (Maharashtra) Mr Vice-Chairman, the world over any Finance Minister has always an uneviable job particularly that of one who, as in our country, has to draw from very little but has many mouths to feed On the floor of this House there have been several criticisms Some have felt that what they are going to get is too little Some feel that the taxation , should be higher Some feel that the taxation should be lower The reasons Some feel aggreeved on behalf of a section of the community and some for a section of the country Everyone is right from his or her angle But the hon Finance

Minister has to be just and try his best to meet all the different demands Finance Minister deserves special congratulations that in spite of stringency and hardship he has been able to accommodate a substantial increase in the budget for our defence which you know is a very important and vital matter However, as the hon Finance Minister himself has said in his speech, budgeting in India is not merely a question of equating incomes with expenses There should be a proper perspective But when you consider these words, you come to feel that the Finance Minister has not done justice to the aims that he has As one of the speakers himself outlined before me mentioned the traditions and track of our budgeting have been more or less the same during the last two decades I venture to say that it has remained almost unchanged since the time of Sii Jeremy Raisman, who presented his budget almost 40 years back in this very House you find words and slogans of social equations, socialists goal, weaker sections, balanced growth, etc. All these phrases have cropped up though the overall picture is that we are making headway in opposite direction

We find that after 25 years of budgeting as an independent nation, Messrs Drought and allied agencies are still the managing agents of our budgeting Still they dominate our economic life and every time there is a drought of severe nature, entire the budgeting gets unbalanced I think this is not a very satisfactory state of affairs What are we trying to do? I am afraid we are making a socialist budget a capitalist frame In other words, we are trying to fit a square peg in a round hole What else can we say who when we see that since 1961 our wholesale prices have increased by 150 per cent in respect of foodstuff and by 120 per cent for all commodities put together? Since 1961 our net per capita income has increased only by 14 per cent At the same time our budget has grown by 400 per cent The per capita consumption of cereals has gone down from 431 grammes per head to 428 grammes and similarly cloth consumption has remained more or These are only a few instances less static Many more have already been cited by speakers before me I would not therefore make a repeated attack on the same ground

However, I would all the same like to say that through our Plans we have not produced result which we have desired and this budget is the biggest culprit. To say it in crude terms, what our Plans strive for, our budget has destroyed. That is what has been happening for the last twenty years.

In this context, let us see what are the objectives that are outlined by our Fifth Plan I would read some of the extracts Regarding financial resources the Plan Approach paper says

Deficit financing would be kept down to the level at which the consequential increase in money supply with the public will not exceed the level of the economy

Again on page 50 of the same Plan Paper we have another very important statement on prices, wages and incomes It says

Inflation is inconsistent with the objectives and strategy of the Fifth Plan

Reading the same Plan document we find another very important statement and namely the statement of the position of the growth of population in our economy. It says, The high rate of growth of population constitutes an important constraint on progress towards removal of poverty. These very words are greatly euphemistic and yet they are very strong in their own implications and if you look at these words and if you look at these words and if you look at the Budget, you will find that there is a big discrepancy in what we are trying to achieve and what our Budget is actually striving to do

Now, Sir, what are the handicaps of our economy today? One is the black money and other is the accumulation of gold in private hands. These are the two things which seem to escape the attention of our Finance Ministers time and again. Now Let us examine the Budget in the Sir light of these two factors.

Conceding that a heavier taxation on cigarettes and some of the luxury items may not contribute towards inflation, there can be no doubt that the increase in the duties, on imports, which principally form the

basis of our production, and the simultaneous increase of our excise duty on steel, copper and iron are bound to raise the price level in the country in the course of the next few months. This rise in the structure of prices will get an added impetus by the higher freight rates imposed by the tailways Even the higher duty on petrol will be passed on the consumer or to the Government as a sizeable number of vehicle using petrol are owned by firms and companies or by persons who can pay because all these expenses will be on their expense account, which is borne partly from their income-tax returns. Therefore quite independent of the impact of any deficit financing-I am not referring just now to any dehcit financing-that may arise these levies will add 5% increase in the prices in the course of the next twelve months Higher government spending on relief measures and on measures for unemployment relief schemes and such other measures will again push up the prices I would, therefore, not be surprised if the price rise again this year will be to the extent of 71 to 8° at the minimum If there is higher spending than anticipated then the rise in price may be upto 10% Now, this is a sort of self-generating inflation as such. Plans say that there should be no inflation But we have a budgeting system, which by itself brings advance information about the inflation that is likely to arise Now, Sir, this sort of inflation is inevitable in a kind of Budget, like ours, which relies on raising capital in a general way by taxation the index number of the Net National Product has increased since 1960-61 from 100 to 257 at the current prices while the Budget levies have increased at double the speed It means that whatever you produce you add a supee value to it. In that case, how can you prevent inflation from arising if you are adding values to what you have produced already? This means that we are raising resources for our plans by added values, namely, taxation, levies, etc. and not by corresponding amount of savings. That is why I maintain that our entire approach to budgeting is contrary to the aims of our planning and that is also the reason why our net growth rate has been so low

Sn, in our Budget we must distinguish between resources for the government

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[Dr M R Vyas]

expenditure and expenditure on development accounts I firmly that in order to achieve our overall objectives, taxation should be mainly for this purpose of meeting government expenditure and only means other than taxation should be adopted for raising the resources for planned development Of course, partly this is being done and in addition, in the present budget, the Finance Minister has given concessions for premium on life insurance, etc But this is totally insufficient have more imaginative methods I would suggest by way of example a few things

First, we can invite the public to subscribe by preferential shares for public projects The Government may not want to make the general public shareholders, in something which is owned by the State But we can have preference shares for public projects We do have a loan system But we do not a system of inviting shares or contributions for individual projects If we do that, the efficiency of the project will go up, because the shareholders may not be voting shareholders, but they will be effective shareholders and they will expect some returns from this I do not see any reason why the people would not be willing to invest in projects like Bokaro

At the same time, we should make issue of local loans or taking of local loans for projects which are locally situated compulsory. Now the State Governments are most unwilling to raise loans at the local level.

The Budget has offered no solution to the question of black money Of course, the Finance Minister has announced the introduction of some special legislation at date in this respect However, a later as we have seen in the case of Gold Control. Act, legislations cannot undo a social evil Hence the mere passing of a law will not solve this question In particular, I would appeal to the Government against the advisability of demons demonetisation I am sure that under the conditions prevailing in this country, most of the owners of black money will manage to get out of the implications and a large number of our ignorant unsuspecting masses will become the victims Furthermore, what is to be tackled is the

root cause of this evil, and not the solution after the evil is done. The evil lies in wrong approach of levying taxation at a high rate, which becomes very profitable for those who want to evade it. I am not saying that we should not have greater share in in the wealth of the rich. I would suggest that taxation may be lowered, but at the time a new levy be simulatenously put for development a/c, and in which the party contributing to it should have a vort of share and return on the capital that he is asked to part with for national development.

Similarly, Sir, I would touch upon the question of gold Now, this is a very vital question India is very much short of capital I do not have to say it And yet, I think there is no country in the world today, which has so much gold in private hands as in this country Unless we take up this question of getting rid of this gold or making people buy less gold, we are going to face the question of capital for all the time I would suggest that we should go in for free sale of gold, under Government control, instead of imposing a total If anybody says how we can import gold, I say that even today gold worth a minimum of about Rs 1300 crores is being smuggled into this country And we pay for the same by illegal exports In both the transactions we lose a lot of foreign exchange Even the price of gold can be reduced by importing it I am sure the habit of hoarding gold will also go down to a great extent. It is also a social evil I am sure if the Government takes measures by education and also by social implications, and if the government tries to impress upon the people that gold is not wealth but a cause of the rumation of the country the question of inflaction will also be tackled in a big way And the last point is about Government's apathy towards population growth Sir, our development is being handicapped on account of population The Fifth Five Year Plan says growth so and everybody knows it Even then the budget provision has been reduced from 7 27 crores to 6 03 crores Is this the way of developing this country? This population growth with gold and inflation are the major problems of this country

SHRI K B CHETTRI (West Bengal) Mr. Vice-Chairman, Sir, nothing is perfect in this world Despite a great endeavour on the part of humanity, we cannot achieve perfection. This budget presented by the Finance Minister is also not perfect. Still I welcome it. I welcome it not because this budget brings about a complete social justice but because it has certainly gone into the depth of it. The result may not be fai-reaching, but the spirit of the budget is quite heartening and lively.

Sir, in this country regional imbalances have become a curse for all people in all walks of life Every region has its own peculiarities and difficulties in social, economic and political spheres But definitely the eastern region is the most backward region in comparison with the other regions So, a special budget provision should have been made for this region in order to keep it in balance with the other regions Mi Chavan has shown a great interest for the development of the backward regions A preferential tax treatment is shown for the industries set up in the backward regions The ceiling on investment eligible for subsidy has been raised from Rs 50 lakhs to Rs one crore and the rate of subsidy has been increased from 10 per cent to 15 per cant besides many other concessions for really congratulate incentive given great a for development in the village areas of the hill districts and especially in the backward areas But we have to see whether these incentives actually work or not. If they do not work, then I would like to request our Finance Minister to come forward with more incentives so that the economy in the backward areas may be improved a lot

The transport cost is very heavy in all the hill districts of Assam, UP, Himachal Pradesh and West Bengal Unless the road transport is subsidized by the Government I do not think that the industrialists will come forward with an open heart This road subsidy should cover the whole hill districts of the backward areas including the district of Darjeeling I am laying much emphasis on this because I have seen that in the past the Government have become partial in sanctioning loans, grants and subsidies in different regions of the hill districts Subsidies, loans, grants and everything else should be uniform as far as the question of hill areas is concerned

There should be equal treatment for equal justice to all The Government machinery has to be geared up to a great extent The most disturbing feature in the administrative sphere is the lack of co-ordination between the Central Government and the State government on the one hand and, between the state level and the district level on the other To acquire a far reaching effect I would like to suggest that a development cell in each hill district of the backward areas has to be created, preferably headed by a non-official member and it should work in collaboration with the State Govern ment and the local MLAs and MLCs An officer deputed by the Central Government must be there in each development cell, who should act as an ex officio member and whose specific duty must be to supervise the various schemes sponsored by the Central Government and to report its developments to the Government Special funds must be allocated to each development cell through the State Planning Board

Now let me come to the other side of the picture The budget envisages a total outlay of Rs 4,831 crores This is really quite a big budget in comparison with the previous years but the question is how to mobilise the resources Unless we have enough resources and unless we mobilise these resources without affecting the common man and the middle-class people, the whole idea of achieving socialism will be ruined The budget has not taken into account the advances of Rs 421 crores to the States and Rs 478 crores loans floated by the Government The amount of deficit that may come up after the third Pay Commission's Report is not shown. So, including all this we will be having a deficit of nearly Rs 250 crores Besides, money supply has shown an increase of Rs 924 crores as against Rs 823 crores resulting an 11 9° rate of increase

There is a heavy dose of taxation Indirect taxation is there to the tune of Rs 274 crores. All these factors will ultimately bring in rise in prices and it will definitely lead to an inflationary pressure on our economy. The whole impact in the long run will be the middle-class people. So, it would have been better for the Finance Minister if he had cut his coat according to his cloth, then everything would have

[Shri K B Chettri]

gone on well In my opinion this budget seems to be a little hasty affairs. We are expecting a very good monsoon, no doubt but from our past experience we have been seeing the miscalculations of the astrologers and therefore we should not rely on that The only thing we can rely very much on is in industrial growth and production li production cannot keep pace with the rise in prices then our whole endeavour of planning to bring social justice will not be achieved. For this I would like our Finance Minister to come forward with more incentives, if needs be, or to curtail some of the plans themselves for the present so that those plans may be incorporated in the future when the climate will be healthier No doubt, enough attempts have been made to mobilise resources from the Hindu undivided families, short term capital gains, aggregation of agricultural income with non-agriculture income and so on and so forth But a very bad attempt has been made to mobilise resources by imposing an increment of tax on petrol

The people would have surely appreciated had the tax been imposed on liquor. We will surely appreciate the withdrawal of the Bangla Desh levies but the imposition a levy on the motor spirit, setting aside the human spirit tree really looks like a game of chess.

Coming to the allocation of Central lunds to the States, the State of West Bengal is earning the maximum export earnings by exporting jute and tea but for the last several years, it has not received its due share. The result has been that it could not go ahead to implement its projects in an easy way. For the past two decades, many large industrial projects have not been taken up by the Central Government in the public sector in the State of West Bengal. Most of the existing big industrial

houses come directly under the MRTP act, and are not allowed to expand I would like to make a strong plea to the Government either to take over all the big industrial houses of the State of West Bengal particularly tea and jute industry or to set up a few big new projects in the field of electronics, tyre manufacturing, Petro-chemical and cement factories Particularly, one watch factory in the district of Darjeeling is a must to save the fettering economy of the state of West Bengal

MESSAGE FROM THE LOK SABHA

THE COMPANIES (AMENDMENT) BILL, 1972

SECRETARY Sir, I have to report to the House the following massage received from the Lok Sabha, signed by the Secretary of the Lok Sabha

"That this House do recommend to Rajya Sabha, that Rajya Sabha do appoint a member of Rajya Sabha, to the Joint Committee on the Bill further to amend the Companies Act, 1956, the Securities Contracts (Regulation) Act 1956 and the Mynopolies and Restrictive Trade Practices Act, 1969, in the vacancy caused by the resignation of Shri K V Raghunatha Reddy from the membership of the said Joint Committee and do communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee

MR VICE-CHAIRMAN (SHRI RAM SAHAI). The House stands adjourned till 11 00 am tomorrow, the 14th of March, 1673

The House then adjourned at hity-three minutes pass five of the clock till eleven of the clock on wednesday the 14th March, 1973